[Shri Ram Niwas Mirdha]

the Board. The Board reviews all aspects of security and law and order including the security of airports, other vital installations and places of historical and religious importance, besides ensuring constant and effective vigil at the border. This is about the actions that have been taken since the Governor took over.

It was said that we were going to pressurise the Governor so that he should make recommendations in a particular way. I can assure the House through you that we have no intentions to do so. We have not done in the past and we have will never do so in future. (Interruptions). Hon Member himself said that the Governor has been sending certain type of reports and we have ne ver interfered in what type the reports are sent. It was only on the basis of his reports that this action has been taken.

W 11, Sir, as far as the Congress Party is concerned, the Congress Party has always been interested in the progress and prosperity of the State. (*Inertvtiption*). It has been always for a clean administration and clean politics and we will continue to pursue this policy. I am sure with the cooperation of the House we will be able to do so.

Sir, a lot of questions, a lot of problems, have been raised which b> long to the sphere of speculation. All 1 can say on the floor of this House is that nothing will be done which will be against the law and the Constitution of this Country. Everything that has been done has been constitutional and in future also we will continue to do so.

RESOLUTION ON DRAFT NATIONAL POLICY ON EDUCATION, 1986

MR DEPUTY CHAIRMAN : Shri Narasimha Rao to move the Resolution.

SHRI DIPEN GHOSH (West Bengal) : On a point of order. Be-

fore the Minister for Human Re-ources Development is allowed to move the Draft National Policy on Education, I would like to say that we have submitted as many as 30 amendments and none of them have yet been circulated.

SHRI CHITTA BASU (West Bengal): As far as I am concerned, I was Lite in giving notice of my amendments.

MR. DEPUTY CHAIRMAN: The amendments were received very late but they will be circulated.

SHRI DIPEN GHOSH: They should be circulated. Otherwise, how can one...

SHRI NIRMAL CHATTERJEE

(West Bengal): May I make a submission? It is 1.30. Let us break for lunch. Let him move the Resolution. In the meantime the amendments may be circulated after lunch hour.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P. V. NARASIMHA RAO) : Sir, I move the following Resolution :

"This House approves of the Draft National Policy on Education, 1986, laid on the Table of the Rajya Sabha on the 2nd May, 1986."

MR DEPUTY CHAIRMAN: You may make the speech if you like.

SHRI P V. NARASIMHA RAO: I do not propose to make my speech.

MR. DEPUTY CHAIRMAN: All the Amendments are received here but they will be circulated later. Let the Amendments be moved now.

Following hon. Members moved the amendments:

- (1) Shri S. W. Dhabe;
- (2) Shri Nepaldev Bhattacharjee;

- (3) Shri Ghitta Basu;
- (4) Shri Satya Prakash Malaviya;
- (5) Shri Parvath.ar.eni Upendra.

SHRI S. W. DHABE (Mahara-shtra) :

I. "That at the end of the Resolution, the following be added:

'with the following modifications:

- (1) "At page 3 in part-II paragraph 2.1, line 2— *after* 'material' the word 'physical' be *added*."
- (2) "At page 6, paragraph 3.13, add at the *end*—

'Though education is includedin the Concurrent List, sports is in the State List, Entry No. 33. The modern industrial society has also created new problems of utilisation of leisure and providing healthy recreation to rural, urban and industrial community. It is, therefore, necessary to have complete coordination between the Central and State Governments to organize the programmes of training institutions, sports coaching for achieving international standards and creating facilities for building healthy community and strong nation."

(3) "Atpage 9, paragraph 4.8 subpara (iii), *add* at tl < *end*—

'Training will be such so as to make them suitable for the jobs which they can do."

- (4) "At page 10, in sub-para (b) of paragraph4.12, *after* 'the employers' the words'through the trade union organisations of industrial workers, rural labour and of other employees¹ be *added.*"
- (5) "At page20, paragraph 6.17 *add* at the *end*—

'and also trade union ai.e. v<i-ker's education."

(6) "At page 20, paragraph 6.19, add at the end—

'The All India Council for Technical Education will also have statutory powers to grant permission or refuse permission for starting the engineering colleges or technical institutions and also takes steps for prohibiting sub-standard technical education institutions, including the power to order closure of such institutions."

(7) "Atpage24-25,paragraph8 21 add at the end—

'In 1980, a National Sports Policy had beer, formulated by a Committee appointed by the All India Council of Sports. In pursuance of this policy the Government of India passed a Resolution and had finalised a 16-poir.t National Sports Policy and announced it in May, 1984 to give impetus to sports in the country. One of the points in this Policy is to make sports as integral part of the school curricu-lam. Physical education has a wider connotation. It includes in addition to physical education, sport sand recreation. In fact, the International Charter of Physical Education and Sports by UNESCO (1978) proclaimed that every youth has a right and access for development of health, physical fitness and work capacity to particpate in physical education, and sports programme irrespective of race, colour, sex, rel'g'on and political opinion. This Government accepts the underlined in this charter and decides to take the following steps:

(i) Every effort will he made to integrate physical education into the pattern of education so that youth of the country will be better equipped for socially useful productive work and defence of the country. It will offer scope to the adventurous spirit of the youth so that they may imbibe qualities of initiative, self reliance, toughness and team spirit •

[Shri S. W. Dhabe]

- (ii) Graded curriculainphysical education will be carefully worked out at different stages of education viz. preprimary, elementary, secondary, higher secondary, collegiate and University;
- (iii) Leadership in physical education would be developed to meet the requirements of the new programme and so far as in-service teachers in schools and colleges are concerned, orientation courses will be organised to up-to-date their knowledge in the recent developments in the field, the technique and devices;
- (iv) Physical education will be an important discipline at par with other subjects in educational institutions and universities and teachers of physical education and sports officers and coaches will be given same status and emoluments like other teachers:
- (v) In order to set-up a firm pattern of physical education in the country to prepare the youth to meet the challenges of2ist century, a conprehensive programme will be draw) in consulfation with the State Governments and adequate resources will be provided;
- (v) In order to achieve these objectives efforts will be made to b vig physical education and sports under the control of same depart-Tvru. Not oily this, a Central Advisory Board of Physical Education will be immediately set up to advise the Central Government in matters of physical education. Simi-1 advisorv ir Committees/Councils will also be established ir the various States and U lion Territories. "

SHRI NEPALDEV BHATTA-CHARJEE (West Bengal) :

2. "That at the end of the Resolution, the following be *added*;

'with the following modifications : i. At page i, paragraph 1.8, *add* at the *end* —

"While knowledge in fact extending its frontiers, two- thirds of our countrymen, an appalling 470 million, remain illiterate. Both on the count of equity as well as keeping pace with the techno-scientific revolution, it is imperative that eradication of illiteracy must be accompanied by compulsory and universal elementary education as a pre-condition for making e duca-tion the Fundamental Right of the people. The present policy directs itself to achieve this goal by 1990.

2. "At page 4, paragraph 3.2, line 4—

after 'To achieve this' the words by the year 1990 be added."

- 3. At page 4, *after* paragraph 3.3, the following paragraph be *added*, namely:—
- 3.3A The national system of education envisages that the medium of instruction at all levels would be the mother tongue. A second language should not be introduced earlier than the post-primary stage, and the third, not earlier than the High School stage. These languages voluntarily chosen by the students would be Hindi and English or any other modern Indian language for those whose mother tongue is Hindi or English, No particular language will be imposed on any part of the country."
- 4. At page 4, paragraph 3.4, *add* at the *end* —

This core curriculum shall be arrived at with the concurrence of all the State Governments"

5. "At page 5, paragraph 3.11, *add* at the *end* —

'Open and distance learning, however, should not and cannot be a substitute to formal t ducation."

6. "At page 8-9, paragraph 4.7, *add* at the *end* —

'All educational programmes will be carrkel on in

strict conformity with secular values."

7. "At page 11, paragraph 5.5, line 3—

after 'age' the words 'by the year 1990, be added."

8. "At page 12, paragraph 5.7, add, at the end—

The objective would be to achieve the target of primary schools with all essential facilities in every habitation by the year I990-"

- 9. "At page 12, *after* paragraph 5.8, the following paragraph be *added* —
- 5.84 Non-Formal Education programmes, however, cannot be con-side red as substitutes to formal education. Non-Formal Education programmes would at best be supplementary aids."

10. "At page 12-13, paragraph 5.12, line 5—

after children's retention at school" the 'Towards this end, adequately funded support programmes like mid-day meals, free uniforms, books and stationery, creches for girl students taking care of siblings etc. will be ensured." be added."

- 11. "At page 13, paragraph 5.15 be *substituted* with the following paragraph, namely ;
- '5.15 A set of national guidelines small be arrived at, with the concurrence of all the State Governments, with regards to buildings, library, laboratory and sports facilities which should be available for a standard High School. In-frastructural facilities in all the schools of the country shall be upgraded in a phased manner to the level of the above standard."
- 12. "At page 29, paragraph xi.fe line 4—

the words 'raising fees at the higher levels of education' be *omitted."*

13. "At page 29-30, paragraph 11.4, *add* at the *end*—

Discussion not contd.

'Henceforth 10 per cent of the Union Budg t allocation and 30 p'r cent of State Budget allocations be earmarked for education."

At page 30, paragraph 11.5, add at the end—

After each such nvi'w the Governme nt will bring forward an implement ion strati gy to b< adopted by the Parliament."

At page 30, *after* paragraph 12.2 the following paragraph be *adced*, namely;

"123 This is only possible with the r< alisation of the obje ctive of providing education and employment for all and right to education and right to work must be made* Funda-me ntal Right of the Indian people"."

"At page 15 paragraph 523, line 4-5—

after 'self-employed', the words 'Measures will be take n to guarantee self-tmployrrvnt by providing loans and acce ss to mark ts' b< added"

17 "At page 15, paragraphs 24, *add* at the *end*.—

With the envisaged expansion of the base of the pyramid, a corresponding expansion of the apex will also be undertaken. Adequat ly funded programmes will be under taken to this effect."

18. "At page 15, paragraph 5.28, add, at the end—

'Care will be taken to ensure that such measur. s do not have adverse effects on standardisation or widening disparities in educational levels'. "

- 19. ^'At page 15, paragraph 5.30 be omitted."
- 20. "At page 16, paragraph 5.31, line

the words 'Provision will be made for minimum facilities and admission

[Shri Nepaldev Bhattacharya]

will be regulated according to capacity.' be *omitted.*"

Resolution on

- 21. "At page 16, after paragraph 5 37 die following paragraph be *added*, namely;
- '5-37A The Open University system, however, cannot be a substitute to formal higher < ducation. It is envisage d to be used by those while employ d or otherwise gain fully occupi<d to improve their educational status and gain further knowledge'."
- 22. "At page 17, paragraph 5.41 be omitted."
- 23. "At page 18, paragraph 6.5, *add* at the *end*—

'not ncce ssarily only in the Navodaya Vidyalayas'."

24. "At page 18, paragraph 6.10, add at the end —

'and all facilities such as loans and protected markets would be provided'."

25. "At page 20-21, paragraph 6.20, *add* at the *end* —

'Such institutions, however, will come under the control of the Government and the fee and salary structure will be in conformity with the Government run institutions'."

26. "At page 21, paragraph 7.2, line 3.4 —

the words 'AH teachers should teach and all students study.' be *omitted*."

- 27. "At page 2i, paragraph 7.3 after clauss (d), the following clause be added, namely;
- '(e) create confidence and remove insecurity and lack of purpose amongst the students by guaranteeing employment after education'. "
- 28. "At page 27, paragraph 9.6 be *omitted*."

29. "At page 27, paragraph 10.1, in clause (c), *add* at the *end* —

'Students' Unions, Teachers' Associations, Non-Tt aching Staff Associations.'."

(The amendment No. 2 also stood in the names of Dr. R.K. Poddar and Shri Mostafa Bin Quasem.)

SHRI CHITTA BASU (West Bengal):

3. "That at the end of the Resolution, the: following be *added*:—

'With the following modifications—

1. "At page 4, para 3.2, *add* at the *end* ■—

'This will be ach ived by the year 1990. Stress will be laid on ne ighbourhood school with common admission'."

2. "At page 4, para 3.4, add at the end —

'The common curricula shall be formulate d in consultation with the State Governments and shall not any way harm the linguistic, cultural and ethnic ide ntitio s. It is re cognise d that this is the only way to stre ngthen national integration'."

3. "At page 4, para 3.5, add at the end—

'The young generation shall also be imbued with ideal of having a war-free world, with a new social and economic order'."

4. "At page 11, para 5.5, add at the end—

'The first aspect will get highest priority in the total scheme and shall be attained by the end of 1990. Liquidation of illiteracy is another objective which must be attained by the end of this century'."

- 5. At page 12, para 5.S, add at the end-
- 'It is, however, recognised that nonformal education cannot be the substitute for universal and compulsory elementary education. It will supplement the latter'."
- 6. "At page 13, para 5.15, add at the end-

'The cooperation of the State Governments is needed for the success of the scheme. The pattern of the pace-setting schools will be determined in consultation with them. The medium of instructions in the Navodaya Vidyalayas will be the mother tongue. '

7. "At page 15, para 5.26, add at the end—

'However, wherever needed, new institutions will also be set up to meet the growing need for higher education."

- 8. "At page 16, para 5.37, add at the end-
- 'Attempts shall be made to set up atleast one Open University in each State by the end of 1990. " t
- 9. "At page 18, para 6.10, add it the end-

'Credit and other facilities for "self-employment" will he extended. "

- 10. "At page 30, para 11.4, for the words 'it is proposed -policy', the following words be substituted, lamely:-
- 'It is proposed that the outlay on ducation hereafter would be 10% if the Central Budget and 30% of state Budgets.'
 - ir. "At page 30, para 11.4, add t the end

'The Government is aware of the oncurrent responsibility for education. Attempts should, therefor be made to increasingly share th cost of education through publi finanace. "

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SHRI SATYA PRAKASH MAL-AVIYA (Uttar Prade sh):

4. "That at the end of the Reso lution, the following be added :-

'With the following modificaion- "At page 30, after paragraph 12.2, the following paragraph be added, namely:-

'12.3 There is an immediate need to make adequate provisions for tiniform type of education from nursery to Higher Secondary stage for every one and that different types of educational institutions ibr the above classes be abolished forthwith."

SHRI PARVATHANENI UPEN-DERA (Andhra Pradesh):

- 5. "That at the end of the Reso lution, the following be added; 'With the following modifications-
- 1. "the proposal for creation of Indian Educational Service" be *dropped*.
- 2. "the subject of Educatio should revert to the State List an necessary constitutional amendmen" be introduced."
- 3. "the proposal for setting up Navodaya Vidyalayas be dropped and the States should be encourage d and helped to set up such model schools."
- 4. "the proposal for core curricula be dropped and the preparation of curricula should be left to the States."
- 5. "the existing school education systernio+2+3 should be retained."
- 6. "a minimum of 10% Grsoss Revenue of the Government be earmarked for education."

[Shri Parvathaneni Upendra]

7. "enough provision should be made for extra-curricular activities."

[The amendment No. 5 also stood in the name of Shrimati Renuka Chowdhury.]

MR. DEPUTY CHAIRMAN: So, all these amendments are moved. These amendments will be circulated when this House is adjourned for lunch and afterwards.

The House stands adjourned till a.30 P.M.

The House then adjourned for lunch at thirty minutes past one of the clock.

The House reassembled after lunch at thirty two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

श्री नेपालंब व भट्टायार्य : महादय, मी सबसे पहले मंत्री जी को वधाई दोना चाहुंगा। जहां तक हमार देश की शिक्षा नीति का सवाल है, पिछले लगभग दो साल से हमार एज्केशन मिनिस्टर काशिश कर रहें हैं, और हमारे देश की नेशनल डोव-लपमंट काँसिल और एज्केशनबोर्ड काशिश कर रहे हैं पार्लियामें ट के मेम्बर्स को समझाने केलिए कि हम नई शिक्षा नीति कैसे बनाएंगे। उस सिलसिले में पहले दो डाक-मेंट पेश किए गए। मेरी बधाई इसलिए हैं कि मिनिस्ट्री और सेन्ट्रल गवर्नमें टक्छ नए ढग से प्रानी कहानी को सगर-काटेड बना कर सदन में पेश कर रहे हैं जिसका नाम है--इपट नैशनल पॉलिसी आन एज्केशन 1986 । मेरा ख्याल है कि मंत्री जी को यह सोच कर पोलिसी लानी पड़ी कि पहले जो लिखा गया था 'चेलेंज आफ एज्केशन', जो सब माने में 'चेलेंज टू एज्केशन' रहा, बह निकलने के बाद जनता के बीच, सासकर बृद्धिजीवियों के बीच जो रोष पैदा हुआ, जो इतने रिमार्क्स सरकार को मिले उस कारण नई पोलिसी लानी पड़ी और प्रानी को वदलना पडा ।

मैं शुरूआत में यही कहना चाहता हुं कि मैं अपनी पार्टी की तरफ से इस पॉलिसी

का विरोध करता हु और इसलिए करता हु कि यह वही पुरानी कहानी हैं। मिनिस्टर साहब को याद दिलाने के लिए कहना पड़िंगा कि कांग्रेस की तरफ से कई बार बताया गया कि एजकशन की स्पिरिट क्या होनी चाहिए, किसको एजुकेशन कहा जाय । मनिस्टर को जरूर मालुम ਛਾੰ, समझता हूं कि दबारा उनका दिलाने की जरूरत स्नने के बाद उनका पड़ेगा कि शरू से ही उनको पाटी की नीति मास एज्कशन के बार में ढिलमिल की रहीं है। जिस को हम मास एज्केशन कहते हैं, जन जिक्षा, उसके बारे में 1888 से अर्भ तक कांग्रेस का जो कहना है उस का डाक में त में कोई रोफ्लेक्शन नहीं है। कांग्रेस कं और से मास एज्केशन के बार में जो कृत कहा गया है उस की ओर में माननीय मंत्र जी का ध्यान दिलाना चाहता हुं 1888 में कांग्रेस की ओर सेडिमां गयी थी कि मास एज्किशन किया जाना चाहिए यह मांग उन्होंने बिटिश सरकार से की थी उस के बाद 1904 में इस सवाल को उठार गया कि फ्री एंड कंपल्सरी एज्किशन द जानी चाहिए। और इस डाक में ट में द कुछ कहा गया है उस से जनता और बुद्धि जीवियों के सामने साफ हो गया है कि अ जो कछ कहते हैं और जो कछ करते हैं उ में बड़ा अंतर होता है। इस मामले मुझे एक लतीफा याद आ रहा है। मि गालिब शराब बहुत पीते थे। उनकी आ थी शराव पीने की। तो सिपाही म्यटिनी बाद जब बिटिश गवर्नमेंट ने उनका पेंग बंद कर दी तो वे उधार लेकर शराब प लगे। ऐसा होने से दकानदार का बहत पैसा बाकी हो गया। इस के लिये जब मि गालिब को पकड़ कर मैजिस्ट्रेट के सा लाया गया और मैंजिस्टेंट ने उन से ध कि आप तो इमानदार आदमी हो, आप सारी दानिया जानती है, आप क्यों उ लेतेहा। जापकायह आदत छोड़ व चाहिए तो मिर्जा गालिब ने कहा कि : है, मैं वायदा करता हूं कि अब कराब न पिकांगा। तो मैजिस्ट्रेट ने कहा कि लिख कर दीजिए। तो मिर्जा गालिय कागज पर लिख दिया-तांबा तांबा, करा

तांबा। उस को कुछ दिन बाद फिर वहीं हाल इ.बा । गालिब साहब पीते रहे और उनपर काफी उधार हो गया। वे फिर पकड कर लाये गये और उस समय जब मैजिस्टेंट ने उन ंसे पूछा कि आप ने लिख कर दिया था फिर भी आप शराब पीते हैं। तो उन्होंने पछा कि मैं ने क्यालिख कर दियाथा। उन को वह कागज दिखलाया गया । उसे पढ़ कर उन्होंने कहा कि अरे, इस पर तो लिखा है-तीवा, तीवा, शराव से तीवा । यह कहीं हो सकता है। पहले लिख दिया था-तोवा ताना, भराव से तांबा । अब वही पढ रहे ही तोबा, तोबा, शराब से तोबा। तो कांग्रेस का वही हाल है। कांग्रेस ने अपनी 22बी कांग्रेस जो कलकत्ता में हुई थी इसकी मौति-फोस्टो में फी एण्ड कंपल्सरी एजकोशन की बात को इंक्लड किया था । हमारे टंबरी गेंचेंड के लोग अगर याद करेंगे तो उनकी याद आ जायेगा और उन में से काछ इधर आ गये हैं। वह रेजोल्यशन पास किया गया था और 1911 में 27वीं कांग्रेस जब कलकत्ता में हुई थी जो गोखले जी ने रोजोल्यकन सब किया था फी एण्ड कंपल्सरी एज्केशन का और उन्होंने रेजोल्युशन पेश करने के वक्त कहा था कि इसको असेम्बली में भी पास कराना चाहिए। उसके बाद 1916 में लखनजा कांग्रेस में यही सवाल रखा गया और उस में कहा गया कि फ्री एंड कंपल्सरी एजकेशन अप ट 14 इयर्स आफ एज होनी चाहिए । उसके बाद 1938 की हरियरा कांग्रेस में कहा गया कि स्काल में 7 साल तक जो बच्चे पढ़ेंगे उन की जिम्मेदारी सरकार की होगी और हरिपरा कांग्रेस में पहली बार यह कहा गया कि मदर टंग विल बी दि मीडियम आफ इंस्टक्शन । तो जहां तक पालिसी का सवाल है उस में मैं जरूर कहांगा कि कांग्रेस की जो पालिसी थी उस से कछ आगे वह कर बाप पीछो हटो हाँ और काछ मुट्ठी भर आद-मियों के लिये, इंटलेक्च अल्स के लिये जो बिटिशर्स भी उस समय करते थे, आप आज कर रहे हैं। उस का नाम आप माडल स्कल्स रहाँ या नवोदय विद्यालयः रहाँ । जहां तक हायर एजकशेन का सवाल है उस में कांग्रेस का जो कांसेप्ट है, जो आपका कहना है उस सब को जाप छोडकर कछ मटठी भर लोगों के लिये, टाटा, विरला और कछ पंजीपतिया के लिये, उनकी मशीने चलाने के लिये, उन को इंजीनियर्स, डाक्टर्स और 380 RS-8

Resolution on

टेकनीशियन्स दोने को लिये आप यह सब कर रहे हैं। शिक्षा का मतलब यह नहीं है कि वह स्पेन्नलाइजेन्नन हैं, शिक्षा का मतलब यह है कि आम जनता के लिए पड़ने लिखने की सुविधा । लेकिन आप वह भूल गए। इतने रेजोल्यन बाने के बाद भी, कांस्टीट्य-अन बनने के समय में जो आप कर रही थे वह आप बाद में भल गए।

जहां तक फंडामेंटल राइटस का सवाल है इसमें एजकीशन को नहीं रक्षा गया. उसे डाइर विटव त्रिंसिपल्स में रखा गया है जिसे 45वें अनुच्छोद में रखा गया है। उसमें लिखा गया था कि 14 साल तक के बच्चों के लिए कंपल्सरी और फ्री एजकेशन में 60 तक लाया जाएगा । अभी आप कह रहे हैं कि 1995 तक करेंगे।

We have to go to 1995. 5 साल का ग्रेस आपने स्वयं ले लिया । 1960 में नहीं हुआ तो आपने उसे 1995 तक कर दिया।

महादय, जो अनपड़ है, अधिक्षित है, उनका परसँटोज दोश में 60 प्रतिशत से ज्यादा है। काम जो आपने किया है वह वसरे कामों की अपेक्षा कम है। दुनिया में जितने अशिक्षित है उनका 40 प्रतिशत हिंदस्तान में हैं।

Forty per cent of that population is in India.

जबकि परी द निया के 15 प्रतिशत लोग इस देश में रहते हैं। तो मूझ केवल यह कहना है कि जहां तक मास एज्केशन का सवाल है, आपने उसके कांसेप्ट को बरबाद किया है। मटठी भर लोगों को सदद दोने की लाखों करोडों की जनता आपने अशिक्षित रहा है। बिटिश शासन में भी ऐसा ही होता था। आप भी वहीं कोशिश कर रहे हैं। आप अपनी बट मेजारिटी के आधार पर इसे पास करा लेंगे. लेकिन इससे जनता का कितना भला हो सकेंगा ? मैं सिर्फ एक उदाहरण आपको दोना चाहता हुं। आज जो डिबीजन यहीं पर हो रहा है, इस मामले में यह डिवी-जन बिटिश पार्लियामेंट में भी हुआ था। इस सवाल पर कि हिन्द स्तान की जनता को मास ए जिक्केशन की रूप में दिक्षा दी जाय या नहीं, इस सवाल पर बिटिश पार्लियामें ट म यह कहा गया था कि हिन्द स्तान की जनता

[थी नेपालदेव भट्टाचार्य]

अगर पढ़ जिस लंगी तो जैसे अमरीका हमारे हाथ से निकल गया वैसे ही हिन्द्स्तान दो दिन बाद चला जाएगा । इस सवाल को लेकर आपने भी वहीं सब किया है जो कि बिटिश पार्लियामें टमॅ किया गया था । आज हम कह रहे हैं कि आपने उस जमाने में बिटिश पार्लियामें टके खिलाफ आवाज उठाई थी लेकिन आज आप के डाक्यमेंट में भी जो पालिसी रखी गई है उसमें मुट्ठी भर लोगों को ही फायदा हो सकोगा। आज आप हमको संख्या बताते हैं कि हमारे यहां हायर ए जुकेशन, में इतने लोग हैं। लेकिन मैं आपको बताना चाहता हूं कि हमारा परसेट ज कितना है? जिसके बारे में जाप इतनी आवाज उठा रही ह रोज टी. बी. में अपने स्टेटमेंट्स में कि हमारे यहां इतने साइंटिस्ट ही, इतने इंजीनियर्स हैं, मैं दताना चाहता हूं कि हमारे यहां यंगर जनरेशन जो हायर एज्केशन में जा सकते हैं उनका क्या परसेंटेज हैं। चिली में 13.18, इजराइल में 25.85, मिश्र में 14.25, पनामा में 22.93 पर-सेंट हैं।

MR. DEPUTY CHAIRMAN: Twelve minutes you have taken.

SHRI NEPALDEV BHATTA-CHARJEE: But I will take more.

 $\mbox{MR.}$ DEPUTY CHAIRMAN : It is up to your party.

SHRI NEPALDEV BHATTA-CHARJEE: It is all right.

यु. के. में 19.95, फ्रांस में 24.42, जापान में 27.85 हैं। जी. डी. आर. जिसमें समाजवाद हैं 28.76, जर्मनी जुहां सामाज्यवादी राज्य कर रहीं हैं, 25.30, यू. एस. एस. आर. 21.29 परन्तु हिन्दुस्तान में इतनी आवाज करने के बाद 4.8 हैं। जब आप कहते हैं कि इतने डाक्टर हैं, इतने इंजीनियर हैं, इतने टेक्नीशियंस हैं वगैरह—वगैरह कहते हैं यहां परसेंट ज हैं 4.8। मास एजू केशन के बार में कांग्रेस गवर्नमेंट जो कहती हैं उससे हर कदम पीछे हटती जा रही हैं। 70 करोड़ जनता के लिये कालिज, स्कृत चाहिए उनमें

लड़के-लड़कियाँ को भेजना चाहते हैं, सचमुच आप अगर उनको पढ़ाना चाहते हैं तो उसके लिए पैसा चाहिए । आपका प्रोबि-जन क्या है इस मामले में ? फर्स्ट फिफ्अ फाइव इंयर प्लान में इसके लिए आपने रखा था 7.4 परसेंट टोटल एक्सपेंडीचर का, इसमें स्पोर्ट वर्गरह शामिल था इस बार सैवंथ फाइव इंगर प्लान में आपने रखा 2.3 परसेंट । सिक्स्थ फाइव इंबर प्लान में 2.2 परसेट रखा था। आप चाहते हैं शिक्षा को आगं बढ़ाना, फ्री कम्पलसरी एज्**केशन फार** आल तो क्या आए इससे आगे सकोंगे? जहां तक सालाना बजट का सवात है 1.2 परसोंट सर्च किया टोटल आउन्ट लेका। यह आपकी ही दनाई हुई है प्लानिंग **कमीशन की स्टीयरिंग कमेटी** जिसने प्रोपोजल दी थी कि कम से 11,947 करोड़ रापये आपको करने चाहिए जबिक आपने सैवंध ईयर प्लान में एलाट किया इससे बहुत कम यानी 2.3 परसॉंट, 5455 करोड़ राज्य से ज्यादा नहीं है। साल भर के लिए सर्च किया 661 करोड़ रापये। मैं आपका याद दिलाना चाहता हु सिर्फ कहने के लिए नहीं, मैं को कह रहा हूं वह अपनी पाटी की तरफ से हैं यहां कांग्रेस वाली बात नहीं है कि लिसने के लिए कच्छ और कहने के लिए कुछ । सेन्द्रल स्वर्नमेंट 661 करोड़ रापये सर्चकर रही है पूरे देश के लिए शिक्षाके मामले में जब कि बंगाल की सरकार, सिर्फ एक ही प्रांत की सरकार 639 करोड रुपये खर्च कर रही है। यह अपके खर्च से 20 करोड़ ही कम होगा। यह स्टेंट वजट का 23 परसेंट हैं। क्योंकि हम सचमच चाहते हैं कि बंगाल में मास एजुक्तेशन हो । आज बंगाल में कोई गांव एसा नहीं है जहां प्राइमरी स्कूल न हो । एंसी स्थिति में हम अपने प्राश्चेश को लाये हैं। यह आपके सेन्ट्रल गवर्नमेंट की बजट की आसपास है। जहां आप सर्च कर रहे हैं 2 परसेंट बहां कोई भी देश वेल्जियम, कोलम्बो, चिल्ली, फिनलैंड, मोरवको, स्पेन, शाइलीण्ड, यगाण्डा, मैक्सिका. मलीक्षया, वैनीज्एला, चाहे किसी भी देश को लीजिए वे अपने देश का कम से कन 17 से 20 परसौंट कर्च करते हैं एज्केशन के लिए। यह शर्मकी बात है कि कांग्रेस (आई) लैंड गवर्नमेंट इन इंडिया है विंग

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पापुलेशन आफ मार दीन 70 कराड़ आपका एनोकेशन एज्केशन के लिए फार दिस इंगर 1.2 परसेंट है । जापने यहां जिस ढंग से रखा दोसने में बड़ा अच्छा लगता है, पढ़ने में बच्छा लागता है। आप अटीनोमी की **बात** कहते ह⁴ । सुनने म² यह बात अच्छी लगती है । हायर एज्केशन की वात आपने इसमें लिखी हैं। जहां तक मैनेजमेंट जाफ एच्छेशन का सवाल है, जापने इसमें लिखा

"Decentralisation and the creation of the spirit of autono myfor educational institutions."

"Pre-eminence to the people'sinvol-mPnt including Associations and non-Governmental agencies and voluntary efforts."

मैं यहां पर यह बताना चाहता हूं कि कई बान पहले बंगाल में रिजेल्यशन पेश किया गया कि कलकता यनिवर्सिटी भे किसानों. मजद्रों, मध्य वर्गके लोगों, बृद्धिजीवियों बार हर वर्ग को लोगों की अपने अपने श्रीतिनिधि चनकर सिनेट में भेजने होंगे । नोकिन कलकता यनिवर्सिटी में जापने इस बिल का विरोध किया। श्री ए. पी. बार्मा अभी यहां पर नहीं है, नहीं तो वे कच्छी तरह से बताते कि उन्होंने इसका किस तरह से विरोध किया था । में सिर्फ यही कहना चाहता हूं कि यह बाहर से दोखने में बच्छा लगता है। लेकिन इसके बीच में से एक चीज निकल कर सामने जा रही है कि बाप कछ मटठी भर विदयार्थियों को ही पताना चाहते हैं। आपने सो काल्ड माडल स्कालस यानी भवादय स्काल सोलने की बात कहीं हैं। लेकिन यह इलीटिस्ट पेंटर्न आफ एजकेशन हैं। जिस प्रकार से विटिश जमाने में कुछ कालेज होते थे जहां पर मुट्ठी भर नांग ही शिक्षा प्राप्त करते थे। विदिश्व नोग कछ मटठी भर विद्यार्थियों को शोषण और जासन करने के लिए शिक्षा दोते थे। उसी प्रकार से जाप भी कछ लोगों को ही स्पेशल ताँर पर शिक्षित कराना चाहते हैं बार स्पेशिएलिस्ट की तरह से शिक्षा देना चाहते हैं। आम जनता की शिमा की आप

को कोई जरूरत नहीं हैं। मास एज्केशन की अपको कोई चिन्तानहीं है। मैं यह बात साफ तौर पर कहना चाहता हुं कि हम जो भी कहते हैं दिल से कहते हैं और वही करते हैं। वंगाल की गवर्नमन्ट ने टेगोर की 125 वी एनवर्सरी पर यह तय किया कि हर रोज स्काल मं जाने पर विदयाधी टैगरि का कोई गाना या रिसाइट शन कर गे। वहां की गवर्नमन्ट ने जब यह तय किया तो श्री राजीव गांधी जी ने कहा कि वहां पर मार्क्सवाद की शिक्षा दी जा रही है। कहां टौगौर और मार्क्सवाद । अगर मार्क्सवाद सिलंबस में होगा तो पढ़ाया जा सकता है, लेकिन यहां मार्क्सवाद का कहां मतलब है ? शिक्षा का मतलब होता है विद्यार्थी में चेतना पैदा करना ताकि वह अपने पैरों पर खड़ा हो सके । इसलिए हमने कहा है कि जो कुछ हमारे दिल में होता है हम बही करते हैं। लेकिन आप लोग कहते कुछ हैं और करते कुछ हैं। चुंकि टेंगोर का जिक्त आया है; इसलिए में टैगोर ने जन जागरण की बार में जो कहा है उसको यहां पर पढना चाहता हु -

"Where the mind is without fear and the head held high, Where the knowledge is free. Where the world has not been broken. Up into fragments narrow domestic walls; Where words come out from the

depth of the truth; Where the clear stream of r<ason has not lost its way into the dreary desert sand of dead habits; Where the mind is led forward by thee into ever-widening thoughts and action- In to that heaven of freedom, My father, Let my country awake."

आप आम लागों का शिक्षा दने से घवडा जातं हैं। जाम लोगों की शिक्षा से बिटिश सरकार भी घवडा जाती थी और जापकी कांग्रेस सरकार भी इससे घवड़ा जाती हैं। आप लांगों को निरक्षर रखना चाहते हैं। प जीपति और सामन्त लोग भी यही चाहते

[श्री नेपालद'व भट्टाचार्य)

हैं। इसी बात को अपने दिसाग में रखकर यह पालिसी डाक मेन्ट सदन में रखा है। में अपनी पार्टी की तरफ से, विद्यार्थियों की तरफ से, बुद्धिजीवियन की तरफ से जो इस पालिसी के खिलाफ हैं, फिर इसका विरोध करता है।

SHRI M. P. KAUSHIK (Har-yana) : Mr. Deputy Chairman, Sir, first of all, I pay my compliments to the dynamic Prime Minister. who is mainly responsible for this policy and to the two Ministers, Mr. K. C. Pant, ex-Minister of Education and Mr. P.V. Narasimha Rao for their persistent efforts for national debate and ultimately producing a draft for the National Education Policy. I am also thankful to those officers and experts who have given their time, and energy in producing a very laudable scheme. I have been hearing one of my colleagues from the opposite benches. He was all praise for the policy as far as the policy in the draft presented to us is concerned. It is very good of him but he was sceptical about a number of things, which, to my mind, seem to be purely imaginary. would have preferred an analysis of the entire scheme purely on the basis of facts or theories and I am mainly concerning myself, putting this question before the nation that what actually education means If this draft policy comes upto the mark, then would pray to all the members of t he Opposition to accept this as a national policy and to work for its success rather than to belittle it or to create hurdles in the implementation of the Policy which is going to be in the national interest for the downtrodden and for the entire nation. Education means imparting knowledge to a young boy or a girl to equip himself/ herself for an avocation in his life and also to reason out and assess things for themselves whether whatever is coming to them is right or wrong. If this much can be done, I am sure, the responsibility of the nation of imparting education to the young people will be over. Considering these to main criteria, if we judge

the broad framework of policy presented before us, I am sure that everyone of us will have every word of praise for the policy. There may be certain difference opinions in details, there may be certain difference of opinions about the curricula, there may be difference of opinion because of our own biased thinking in terms of different theories being prevaleat in the world. again submit at this point, the main responsibility of the State is not to brain-wash a young boy or a young girl but to give him this opportunity to reason out himself what is good for him and for the nation and themselves take the decision about the various things they face in life in future. Considering these aspects, I once again submit that die entire policy framework is nothing else but laudable. When we come to the details, there are certain pit-falls, • the one being the question of finance or the resources. I agree, in the present context, it seems to be that we will be short of finances in implementing this policy but if we read carefully the entire draft, it has been made absolutely clear that no restraint will be allowed to hinder the implementation of the policy and the finances and the resources will be met to implement this entire policy in into. If that assurance we can accept, then I do not think, there is any doubt about it to accept that. Then, I am sure, this policy will be implemented. The broad framework of 3-00 P.M. policy is primary education up to the age of 14 for every boy, whosoever he may be, whether he is a tribal boy or he is a Scheduled Caste boy or he is an economically backward boy or he is a boy of affluent parents. It has been made very clear in this draft policy that all schools will be having a minimum number of two teachers and every child will have a school within a radius of one kilometre. And there is one more reference in this draft policy, that drop-out will be discouraged, whatever the reasons may be. The biggest reason of drop-out is the economic reason. It has been made very clear in this policy that if the parents are so poor that they cannot

afford to keep Atheir children in schools, then the children will be getting financial assistance in terms of money as well as books and reading material.

Sir, most humbly I submit that primary education should be imparted with this intention that it has got to be done. I am saying this simply because education happens to be a subject in the concurrent List. It is the major responsibility of the States to implement this education policy. The Centre comes in only as a help. I would have preferred that the entire direction should have been from the central body. We have got a Central Advisory Board, in which all the State Education Ministers and Chief Ministers are there. If every State implements the decisions taken in that Board, then I am sure this scheme has no possibility of being a failure in implementation.

Here a number of things have been said. The poorer sections of the people in the society have been well cared for. As far as the scheme is concerned, I am sure its implementa tion will be taken care of. Now the question of adult education arises. Adult education has a back-log and it is a big problem with us. My per sonal opinion is that along with primary education, the teacher should he responsibility also be given adult education. The two thingh should be put together. The expenses be incurred on adult education should be merged with the expenditure of the primary schools. The children as well as the adults should be taken care of by the prim chers. Thus, within a span of four to five years, we will be able to achieve adult education fully, and we will also, be able to implement primary educa -tion, which is a dire necessity.

Once we have taken a decision that the finances will be somehow taken care of, next comes the question of teachers. \$Then the further question comes of the reading mate-

As far as the teachers are con rial. cerned, at the present moment, it is a very sorry state of affairs. The entire training of teachers has to be remo delled. We have to give the pride of place for manual work. Α psycholo gical input has to be given that ma nual work is something which is to be appreciated and made part and par cel of education as well as life. training courses for these teachers should be remodelled entirely on Secondly, the present these lines. teachers have to be given in-service training. In some States, to my know ledge, they have started an in-service training for these teachers for a fort I feel that a fortnight's re-" night. training is not enough because two days will be gone in assembling, two will be holidays and the effective working days get reduced to no more than ten and it is rather impossible that we can expect any remodelling or retraining in the whole teachingprocess in a matter often days. There fore, the retraining should be at least for a month for the teachers and it should be a continuous process after every alternate year and the teachers should be equipped with modern knowledge, there should be updating of their knowledge from time to time, if we want to impart the children with the most modern knowledge. The moment I say these words, the question arises Is ii necessary to give such modern knowledge input to students of primary schools asnwer is 'yes'; it is absolutely nece ssary. We are just on the threshold of the 21st century. As far as techonology nice imminets is cone: whethernot; tech;,

log:and it is our primary duty to percolate this knowledge to. the remotest cor *madeavailable to the ners This know the remotest oheirthinking horizon is and trbecome more amattune toeducation and maes orefit and shape themselves with a better frame of mind and work, more suittable for the vocations which they are going to enter, to maintain a happy life, a good life. For thi s

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of a job a good majority of the teachers at the present moment, I feel, are ill-equipped. I still maintaing that we should lay the greatest emphasis on retraining of teachers up to the high school level. The earlier we complete this process, the better it is and in the greater interests of the nation, in the greater interests of implementing the new Education Policy.

Resolution on

There are a few more things. society we have tribals, we have Scheduled Castes and Scheduled Tribes, we have backward classeseconomically economically backward people may be there in both 'suvamas' and 'avarnas' We have rural people who are a bit well off and we have rural people who are worse off, -we have urban poor as well as urban rich; we have the elite class in big cities. In .such diverse sections of people there has to be some divserse classification of schools also. There are the so called public schools in big cities. They have now so started sprouting up in towns also. I don't think we would like to close them. It would rather be anti-national if we do that. But what is the solution so that education does not remain elitist? My one suggestion is all such schools where very high fees are paid by parents, should be allowed to continue with one proviso that 50% of students from economically poorer sections, Scheduled Castes, tribal if they are academically of their stand-dard, should be admitted by the schools and the entire expenses of tho^e children should be borne by the school which would in turn by borne by the parenis of the rich, affluent, students who are studying there. This will have a highly integrating effect on their thinking at a national level. This matter must be pondered over and given due weight. Integration is not merely between north and south and east and west. Integration is also necessary between the downtrodden and the affluent. As things stand, it is a rigid compartment of affluent sections who, I would not

hesitate to say, are shunting the poor people out, people who do not have their facilities. The perceptions arc there. My doubts are there. The earlier we take steps the better it is. I do not want that there should be strikes There may be certain ideological parties which may desire it. But any person who believes in national interest and human dignity and human values will agree with me that such perceptions should be rather killed in the bud. And for that we will have to work, and work in such a way that the poorest of the poor feels that he has got equal chance as far as education is concerned, as far as educational facilities are concerned.

And when we come to this, we come to the Navodava schools also. It is a very relevant factor. When I was a student, there were a number of Universities. Each University had a reputation of its ownschools also, good schools, bad schools also. Now, Navodaya schools are going to be the beacon light. This is necessary. I feel that in every District Board or Tehsil area there must be a Navodaya school. I also feel that at present the Central schools should be taken over by the body which is going to control these Navodaya schools. I have got a very clear idea about it.

The Central school has a uniform syllabi throughout the country. The Navodaya school also should have a similar or the same syllabi throughout the country. This is going to be a highly integrating nucleus for the nation. About Navodaya School there has been a criticism; I have read in newspapers. I have also come to know about it in party circles. This is not a elitist school. These schools are meant mainly for all the people who are .meritorious. I have said it earlier in this House also that that genius is not the monopoly of the elitist section of society. But it has been found, on the other hand, that genie are produced in greater number in places where we do not feel that they should be or-in the poor

sections of society. I feel that those students who are above average in intelligence or those who have the makings of a genius should get the same opportunity to a better school, better training and better education. And I feel that the Navodaya school is going to serve this purpose. It i the interests of the country, it is in the interests of those students who are a bit unfortuante, being borne in economically poor sections or parents.

Resolution on

Here also the question comes next about the teachers. In our country, we have the tradition of giving reservation for different sections of society in employment. I agree with this. Those who are down-trodden should be given opportunities. It is a very laudable thing and a correct thing because the poor should have a chance to come up. Those who are unfortunate by birth should not feel that the society is not looking after them. I agree one hundred per cent with reservations, as far as services are concerned, particularly of teachers. But there is one proviso. Teaching is a profession which is big skilled profession. Whatever the teacher knows, only that much he can impart. Whatever he understands, only that he can impart to the b My only submission is that merit should not be ignored in any case. I feel that we should have teachers from all sections of society. We should be liberal in the case of reservations for those people who come under the reserved category for appointment. But the teachers should be made fit enough to become teachers. We may spend any money on them and we may increase their age for entry. As you know, in Government service there is the question of age. We can be liberal in their case. We may be liberal in giving them education and training. But merit alone should be the criterion for a person to enter as a teacher. I may add for the sake of reference that at the present moment, majority of the teachers enter the profession of teaching out of compulsion. If somebody does not get a job or a more lucrative job, he enters the teaching profession because

he does not have anything to do-This concept should be chnged. I feel that the cream of society does not go in for teaching. (Interruptions).. We should make these things very clear and incentives should be given to intelligent people or to the cream of the society to come and join the teaching profession, not at the university level but right from the primary level.

Mv suggestion is that the pay structure should be revised. When I come to pay structure, I feel that the entire pay structure of all the employees needs a carefull thought and revision. My own idea is, may be it is wrong, that at present our pay strcuture is not a living wage. I mean the living wage in the sense of a mo dern society. There are things which have now become a necessity of life and which were only in the domain of the rich about 50 years before. These things should be made available to the ordinary educated led workers. Therefore, the entire system of wages should looked into and a fair wage, a rea sonable wage and a wage with which people don't remain deprived of cer tain things should be given. Other wise, there is a chance of their going astray and making use of dubious supplement their to meagre wavs wages. The Pay Commission is con sidering this aspect and I am better results will come out. As far as the primary teachers are concerned, I feel that the teachers who work in remote villages should be given a village allowance. We give city allo wance. We give compensatory allowance. I feel that these teachers who are working and who are doing a very serious job in the national interest working in the villages and living in the villages should be given villege allowance. They should lie given additional medical facilities. If we can take care of that, I am sure that the teachers in general will respond very favourably and help in the im plementation of the scheme.

Now, I come to the curriculum I can see one thing, some change in

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R*solution on

the geographical teaching in a parti cular State. But I see no reason that in language, in mathematics and in science there should be any liberty to any region or State to tamper with the curriculum, and I feel that there should be a hard-core curriculum country. universal throughout the Some little variations are possible and desirable as far as geographical con tents of the syllabi are concerned. As far as historical contents are con cerned, I am of the firm opinion that all Parties should sit together and have a common concept of history of India. As far as past cultural heri tage is concerned, I don't think there are many doubts about it or many objections about it. But as far as the recent past history of 250 years is concerned, there are certain different notions in different States and they should be ironed out, and the young people, the future generation of the country, should be given a common pattern. This is a desirable thing, and I think, a.11 the Parties should make efforts about it. As far as scie technology are concerned, and nce I don't think we have any option but to have uniform syllabi. Sir, I was shocked to read in the Draft Policy that the common curriculum will be only up to the extent of 75 per cent. This percentage' should be increased. I don't say that whatever I say is the Gospel truth. It is my opinion. But we should have a dialogue on this also as to what minimum change we should have in the curriculum be-, cause it is going to affect the nation's spirit c And this

curriculum up to the 10th class. They should be practically uniform throughout the country with minor variations.

Sir. now I come to tl that is the books. I know of a few States where the books presentee' the students in primary classes and middle classes or even in high school classes look very reprehensible arid the contents are erroneous. There are hundreds of mistakes, factual as well

as printing mistakes. There must be a central agency or the State agencies should be under the direct guidance of the central agency which is responsible for producing good books are attractive to the boys, which are attractive to the children and which give you an incentive to read them. Therefore, half of the battle is won if only we can improve the quality of books, the get-up the printing, and the contents.

Sir, now I come to vocationalisation of education. I am of this opinion that this country is 80 per cent agri culture-based and, therefore, the basic facts about agriculture, the modern technologies which we are trying to give to the farmers to imp rove the yield should be given in small doses and right from the pri mary classes. It should be told to the boys as to what the different types of water are and how do they affect the crop. They should be told about the advantages of fertilizers and about the organic fertilizers. Such things which are relevant to their life, which are relevant to their environment should be also included in the primary classes. There is a suggestion that the break-up of the first ten years of should be 5+3+2. I that the break-up should be 4+4+2 and after the fourth year in the fifth class the vocational education minor doses should be started. of manual labour should be dignity right from the 5th Class and some minor hand-work should be included in their syllabus so that by the time he reaches the tenth class, a student is equippei n a trade or with a skill '<. that he can

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plus 2 stage, after the' tenth class, should be rather a bit of more specialisation in say, skills, trades or cr so as to make a boy or a girl eligible to enter the industrial sector. If this thing can be done, I think we will have a set of young men and women, who will not be groping in the dark but doing some constructive work.

supplementing the income of the ir homes, making themselves useful members of the society and thus saving us from a lot of troubles which are the net product of useless young men and women roaming about aimlessly in the countryside or in cities or elsewhere in this country. This criteria of making life useful for a young man or a young woman, is fully satisfied in this draft. Now, the only .question is how to implement it?

Now, Sir, I would like to say some thing after the plus 2 stage, the uni versity level. At the plus 2 stage there is a reference that there should be a vocational training and pure educa tion. This should be given a thought again. I am of the opinion that every one should be given a training in some skill and none should be denied the advantage of reading up to the 12th stage generally as it was earlier. The product by the end of 12 years should be a person who knows a little about everything and is fit enough to understand if certain complicated problems arise before him. After the plus 2 stage at the university level, I had put up this thing earlier also, that in India ic conditions such that our boys and girls become more mature than the boys and girls of colder. s, near about 2 years earlier, and the rate of growth of our mind and physical body is much fas-'imatic conditions throughout the country, and therefore, I feel that the entry age should not be school and a man a 'should not be made tread b of 22 years for degree. If we take these 18 thingsintoor he passes 'ageandthenallor M.A. d in five years, id not more. Ations are four slightlydifferent We- have got three The Delhi Univer sity : years honours course. And if one has one pass course, he has to put in one more year for ho nours course, then two years M.A. course; then one year of Pre

Ph. D. course and Ph. D. course years are known. I feel that whtever is to be taught, as far as curricular examina tion base is concerned, it should completed by this stage and young man or woman goes right up to degree class. In other universities, in eign universities, they have got this system and it is working very well there. It can work here also. The dif ference between the honours pass course should be abolished. The syllabi of M.A. course should he transferred to the degree course part and a of degree course should b<transferred to plustwo stage. This is what I feel. It is in greater interest of the nation, of the young men and women and ultimately of all of us. Beyond degree course, M.A. should be purely by re search and there should be a span of one year or two years and after that, Ph.' D., or D.Sc, or D.Lit which one n ay not do; there is absolutely no difference because once you know how to do research and know how to tackle a problem, then it is absolutely unnecessary; it depends upon your own work what you are presenting to the faculty or to the community or to the nation in terms of your own production, your own contribution in the form of papers and books that you publish. Unnecessarily keeping young men and women in the universities or colleges is an ultimate loss to the nation. This should be taken care of.

Here I refer to one thing more. We have accepted as a national policy that all students who, due to some various factorseconomic or otherwise -had to drop out at some stage in their education, they should be given an opportunity to compen sate and acquire more knowledge as and when they like. This is the main function of the open university, Indira Gandhi open University. Only one thing I will say to the hon. Minister. Earlier we complete all V malities and infrastructure and implement all the subjects up to the degree level and diploma course under this university in all regional languages, the better it is. Even if it entails

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a bit more work on the officers concerned, it is a necessity simply because this again is an integrating force. This is an absolute necessity for those, who for reasons not within their command had to be away from the stream of learning to get a chance to improve their capacity, their capability, their quality and ultimately to better human beings. This is an absolute necessity and a greater pace should be given for the implementation and working of this Indira Gandhi Open University in the greater interests of the nation.

In the end I will supplement 'that if these criteria are taken into account and this draft policy is considered in toto, no reasonable person will have any objection to this broad policy framework. I am happy that details are yet to be worked out and for that, my submission is that all sections of society, the opposition parties, the teachers, should be consulted in actual framework of implementation of these policies. With these few words, I commend this draft policy and request my hon, freinds in the opposition benches to come forward with positive suggestions to improve upon it, if any, or to give their wholehearted support for implementation.

SHRI R. MOHANARANGAM (Tamil Nadu): Mr. Deputy Chairman, Sir, really I am very glad today for the opportunity given to me to expres s my feelings, specially on this document, national policy on education. Before I begin to speak, I would ask a question of the hon. Minister for Human Resource Development. As a person who is coming from the southern part of the country, we know fully well that he is aware of the feelings of the people, coming from the South. I know him for the past ten years, as a Member of this Houseor the other House.

Sir, my hon. freind from the other side who spoke just before me has sought the co-operation of all parties in the Opposition; he said 1

that they should extend their support to it. He expressed his views on the various things mentioned in this national policy on education. I welcome this Bill, especially certain items.

SHRI PARVATHANENI UPENDRA; This is not a Bill, this is only a policy document.

SHRI R. MOHANARANGAM: Yes. This is what I said. This is what I meant. Sometinvs, by slip of the tongue, we make mistakes. To err is human. As I said I welcome certain things like early childhood education, improving the facilities in schools and the standard of education.

Sir, before I begin, before I go into the details of the various thing s contained in the national policy on education, I would like to ask one question. Are we going to consider this entire country as one nation? This is number one. Are we going to give importance to each and every State? India is a country which has got so many languages spoken by the people in the various States. There are fifteen national languages in the country. As far as my State is concerned Mr. Deputy Chairman, Sir, Tamil is the mothertongue of the people of Tamil Nadu, spoken by about 5-6 crores of people. As far as Andhra Pradc sh is concerned about 7-8 crores of people speak Telugu which is their mother-tongue. When these people are speaking different languages, I do not know how you are going to implement what all is contained in the document.

SHRI NIRMAL CHATTERJEE: What about West Bengal?

SHRI R. MOHANARANGAM: When I speak some thing about language, naturally, I will first speak about my language, namely, Tamil. Then, I will speak about the language of the person sitting nearer me. Of course, Mr. Gurupadaswamy is here. I have forgotten him, even.

though he is sitting next to me. He cOmrs from Karnataka, where Kannada is their mother-tongue, spoken by about four-five crores of people. Similarly, in the case of my friends from West Bengal Bengali is spoken by about {We c ores of people. Each and every language has got its own history. Now, as far as my mother-tongue is concerned, Tamil is a very ancient language. When people in Europe or America were uncivilised, civilisation was in an advanced stage in Tamil Nadu. India as such was know for its advanced system of administration and tike extent of development of the people. In this, Tamil Nadu occupied a special place. It was very famous for the artistic skill of its craftsmen. When this is the past tradition and history of that part of the country from where I come, when my language has a hoary past, when my forefathers have been speaking a particular language, namely, Tamil, how can I accept when you come forward and say that only one language, namely, Hindi, along with a foregn language, narot ly, English, should be adopt d through the whole country, by nrans of this national policy on education?

I know, the hon. Minister will have ready-made answers for all these things. I would ask him, what happened to the threelanguage formula which was evolved in 1968 as part of the education policy at that time? Did we not have a national policy in regard to the implementation of the threelanguage formula? First of all, you should find out whether you are in a position to imple-ment the three-language formula through the country. That is why, in the beginning, I said each and every language is spoken by more than four-five crores of people. If all the 75 crores of people were speaking only one language, namely, Hindi or any other language, then, whatever is contained in this document would have been commended and approved by all the people in this country. As I said, there are

fifteen languages, national languages, in the country. No language is superior to any other language. In. fact, I can go to the extent of saying that Tamil has an ancient past It was born before the birth of mud and stone. Actually, we do not know when it was born. It has a hoary past. Writers and poets have j written about the glory of When this is the position, Tamil language. how can you impose a particular language in the name of natonal language or official language or in the. name of three-language formula? If you do so, a person coming from the southern part of the country or for that matter the people! speaking different languages other than Hindi will feel that they^ are being treated as second-class citizens in the name of implementing national policy on education. How can you come forward to implement three-language you remember Mr. Minister formula? Do just eight to ten years b; fore when we were discussing language policy on the floor of the Lok Sabna, in the year 1978, so many persons including the persons from Janata Party as well as Congress Party, were telling that they are going to introduce one South Indian language in the schools of the northern part of this country. Some persons said that they would learn one South Indian language and. therefore we should read Hindi in the Southern Parts. But, Sir, as far as my knowledge goes and I think it is correct also that in Uttar Pradesh, Bihar, Madhya Prade sh they are following only one language They are completely avoiding formula. English as well as teaching of one of the South Indian languages, they are teaching only Hindi. They have adopted only one-language formula, whereas the Southern States have adopted the three-language for-In the State from where my friend Shri Upendra is coming, they can follow the three-language formula but we, the persons coming from southern part, have got a separate civilization and we will never accept this particular three-language

[Shri. R. Mohanarangam]

formula. We know what our language is. We know what the essence of Indian language is. That is why in our State we have formulated a two-language formula. allow other persons to read in their mother tongue. How do you say that our two-language formula State inferior status, inferior in standard or inferior in quality to other States which for namesake are implementing tin-language formoula? We will adopt only two- language formula, English and Tamil, one in our regional language and the other is English. For the persons whose mother tongue is not Tamil they are allowed to read in their mother tongue and other langue ge is English- As far as my Statn Tamil Nadu is concerned, Tamil and English will be included in our two-language formula.

Secondly, Sir, you have stated about Navodayaschools. Since I do not know Hindi, I do not understand the meaning of 'Navodaya', but from the Speach of the earlier speaker I could make out that 'Navodaya' means they are going to give good quality education for the students who are coming from the rural areas. too understand, persons who coming from rural areas are not either given an opportunity to learn or given good standard of education. know, Mr. Minister, you t]... two types of education here? \mathbf{E} Eng amongst the students who study lish two varities of. Engli being taught to them, one is in i convent schools run b; like the Colombia school or someother isinBoa

poration schools some ot] or stu

dents are studying. Our Minis' Narasimha Rao, has studied in Mr the former type of schools, tl at is v\ they have good standard of Engl! (Interruptions). All the persons who have reached the sixtietl year ha studied only in English, medium They have studied in schools schools. where English was taught by English

I knowing professors and now English is taught by persons who do not know English.

[The Vice-Ghairman (Shri M.P. Kaushik) in the Chair]

That is why I say, two standards of English are taught. What type of English you want to teach in whole of the country? Don't you think, Mr. Minister, that mother tongue is the best language through which we can study the whole When you will give less importance to language and more importance to the subject. you will reach the target, the goal, which you have mentioned in this National Policy of Education. That is why I will not agree if you come forward to t,ay that you are going to give good standard of education for the persons who are coming from rural parts of the country. How art you going to give good ecducation for the persons who are coming from rural areas? You are going to start one modern school in each and every district. Take Andhra Pradesh, cause knowledge vour about Andhra would be more than my State. How are you going to implement this when you have only English and Hindi in Kurnool district? Come to my area. (Interruptions).

THE VICE-CHAIRMAN (SHRI: M.P. KAUSIK): Plea do not interrupt.

SHRI R. MOHANARANGAM:

Sir, you should not deduct this time from my allotted time. *(Interruptions)*. I am coming to that point. I am one of those persons who i long to southern part, who la been branded as second grade citizens of the country. And my friend also should know, Sir, that India means not Hindi. We have got 15 important languages. I will tell you, my language was bom 5000 years ago, even before the birth of.. • *(Interruptions)* whereas your language was born only 200 years before. I do not want to create any complications, I do not have any animosity tellows.

wards your language, but your language was born only 200 years ago on the banks of river Ganges without having any literature. You have only Tulsi and Ramayana, whereas we have got Thirukkural Tolkappi-yam and all those things. We have got a whole history, we have got a fine literature. You have to live 2000 years to have that. How can you blame us, how can you *corn.* us, how can you ask us to learn your language there?

THE VICE-CHAIRMAN (SHRI M.R KAUSHIK): Mr, Mohana-rangam, please addr; ss the Chair. Don't face him at all.

SHRI R. MOHANARANGAM: So you want to give better and good standard education to persons coming from the rural side. You start a Model School at Kanjetvaram in Cbergal-put district. How are you going to give that standard of knowledge of English to the persons coming from the rural areas. In which language will you give it ? In English ? How do you know that thry will have that, standard of English to learn those subjects in high school? In which language will they learn? Unless and until you know all these things and also ask them to Ir am through their mother-tongue, you cannot implement this. If you are expected to learn through a fort ign language, the advantages and disadvantages are equally distributed. The importance of a language should not, will not, cannot be at the pense of the otner language. So it is that through the backdoor you want to impose Hindi language in the name of Model Schools in almost all the districts in the country. We will never accept this. Only the regions where Hindi is the mother, tongue, Hindi is the regional language will accept this. We will never accept this.

Number three, you have also mentioned in the National Policy of Education that you want to strengthen the unity and integrity of the

nation. Fer promoting unity of the country it -is ry that the text books should include all persons who have suffered for our freedom movement Don't vou remember, Mr. Minister, that a week ago on the floor of Parliament you mentioned that government will not come forward to t books for the entire country because Government of India cannot do so. You will ask private individuals to give st books, using this syllabus. If that .is the case, how can you say that persons belonging to the. entire country will write a book about freedom struggle and freedom fighters who fov the freedom of the country? If you just give permission Hindispeaking persons, they will write about Mahatma Gandhi, Jawa-har lal Nehru, Vallabbhai Patel, Ra-jendra Prasad and other. They will never come forward to write about Chidambranathan or Bharati.

SHRI P.V. NARASIMHA RAO:

Mr. Mohanarangam, that is the idea. They should know the names, the particulars of the freedom fighters from every part. That we are going to take from you.

SHRI R. MOHANARANGAM: I coming to that. The States should be allowed to write their books, States should allowed to have education in the State List. That is why the framers of the Indian Constitution who were more intelligent came forward to include education in the State List. But you persons in the year 1976, in the name of the Forty-second Amendment completely excluded education from the Slate List and entered it in the Concurrent List. The States should be given more powers with regard to having enough schools imparting good quality edu«a-tion to persons coming from different parts of the rural areas of this country. Then what has happened to the proposal for an All India Education Service? You are going, Sir. I want to speak in your presence.

SHRI NIRMAL CHATTERJEE: He is fuming his back on education.

Resolution on

SHRI. R. MOHANARANGAM: I know Mr. Nirmal chatterjee who is sitting very near to me here. They wanted an all-India educational service called Indian Education Service. We have allowed Administrative Service to a certain extent for the simple reasons that we wanted some uniformity in the administration. There are persons without the knowledge of the regional language who are appointed as IAS officers in Madras and other places and for the first two or three years they suffer, without knowing the language spoken by the people of that particular area. Even if you adopt the Indian Education Service, a person who knows some language like Hindi, Bengali or some other language—because he asked not to mention Bengali, I will say some other language—ii he goes to Madras or Andhra Pradesh or some other place in the name of Indian Education Service and takes up the post of a Professor of Lecturer in one of the Tamil colleges, how can he teach our students when he knows only Hindi and English whereas we study only in Tamil there? That is why there should be a compulsory standard of education, a compulsory rule, and every State should prescribe that only a particular language should be studied and, along with that, English is to be studied: Tamil would study Tamil and English, a Telugu student should study Telugu and English and, likewise, a Hindi speaking student should study Hindi as well as English. Then only you can create a nation, the Indian Union. Otherise you will create only the United States of India. If you want to have the Union of India, all the regional languages should be given importance along with one important language, name English.

My friends may say that English is a foreign language. As far as my

knowledge goes and as a student of Constitutional History, I can say, when the Anglo-Indian community-has been accepted as one of the Indian communities. why cannot English, which is their mothertongue, be accepted as an Indian language? Why should you not accept English as one of the Indian languages? After all, everything is a man-made manifestation: we have created our Constitution, we have written our own Cons- titution: Why should we not include English as one of the Indian languages when it is spoken by crores and crores of people in this country? Did not Jawaharlal come forward and say that unless and until non-Hindi speaking people accept that English should not be our language and Hindi be our official language, Hindi can only be an associate national language? When are you going to accept this?

SHRI NIRMAL CHATTERJEE: Finally you have succeeded in accepting it.

SHRI R. MOHANARANGAM: No, we have not; never we will be. I belong to a party where we cannot sell our convictions, principles, policies, objectives—anything. We are not Communists; we are in the AIADMK So, when I say something about the IAS officers, we are completely ignored. As far as our country is concerned, adoption of this Indian Education Service should be completely avoided.

I am very glad to say that our party welcomes the autonomous colleges. We have got autonomous colleges in Madras. The Loyola College and the Madras Christian College we have are very good private autonomous colleges. We have very good private polytechnics and colleges there which are very very successful. We agree about autonomous colleges.

In the year 1968 when they gave the National Education Policy, they had stated that six per cent of the total income of this country should be spent for educational purpose.

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But never have they sent, so far, even one per cent of the total income of this country on that. I do not know <u>\vhen</u> they are going to reach this six per cent of the total income of the country. What about the standard of education, what about the shcool buildings? They can spend crores and crores of rupees on school buildings, improvement in the dard of schools and standards of the students. They say this country is one but they ask the State Government to spend the entire money on education. When they want to have everything in the Concurrent list why should they not spend money through the LIC which other-i spends a lot of money, invests a lot of money, for the develpment of so many industries? When you consider that education is one of the main things, then the LIC should be made to spend crores and crores of rupees for the development of education, for the construction of school building and for giving more facilities.

Res0lutionon

Considering all these things, in my opinion, unless and until this removes on Education Policy ihe aspiration that India should read only the Hindi language, unless and until it completely removes their wishes that Hindi alone can rule this country or that Hindi alone save this country, this com cannot move forward, this country will never go forward. I can give you tance. Just two or one sin three weeks back there was a noti fication from a Union Ministry to all the Central Government depart ments stating that henafter wards all the delegations of the Pari ;.-Central ment, Parliament's representa tives and official representatives converse with their counter should parts in foreign counties only in Hindi. Is it just, Sir? When I go to a foreign country—we are never sent ries but when we go to fore, by accident—if I have to speak to my counterpart in that country only in

Hindi, how I can speak when I do not know that language ? That means, I am completely deprived of my privileges. That means, we have got only one citizenship, namely, the Indian citizenship. But in other Countries, especially in the United States of America, they have dual citizenship. They are the citizens of California and also they are the citizens of the United States of America. But I cannot say that I am a citizen of Madras. I can only say that I am a citizen of India because there is only one citizenship in our Constitution.

If that is the case, I am pointing out, Madam, to you I do not know how we are going to implement this. When you came forward, already we came forward. This Was passed in the Lok Sabha. Now you have brought it here in Rajya Sabha. You are going to start too many schools. Even on that clay the Minister for Human Resource pointed out they have not given any instruction to the State Government to start or give any help to start model schools in each of the districts. After wards 1 came to know that they have sent letters two months before to almost all the State governments asking them to select suitable places for construction >i buildings especially to accommodate model schools. When that will be the case, this country will definitely become a si. ve.

There Was time, Mr Vice-Chairman, Sir, just fifty years be fore or thirty years b< for< or before the Independence the pi rsons will definitely know and you will also be well aware of the fant that there v in our country who used to say "I am a product of the Oxford University product of the Cambridge Unb Also they went to of saving, "I do not know Hindi. 1 do not know Tamil, 1 do not know Tclugu. I know only English." They were only proud of thai. A time will

[Shri. R. Mohanarangam] come, if we implement this, I want all, including my friends from the southern parts of this country, inc-. luding Mr. Upendra who wants, who welcomes this three-language formula, when in further after fifteen years almost all persons will say, "I am a student of the Uttar Pradesh University. I am a student of the Bihar University. I am a student of the Delhi University." They will be proud that they belong to that University. They will never be proud of telling that they belong to the Andhra University, that they belong to the Madras University, that they belong to the. Venkateshwara University. They will never come forward to say like that. They will say that they are products of the Bihar University, the Uttar Pradesh University, the Madh ya Pradesh University, the Delhi U liversity because they will study in Hlndi.Hindi will have that prominence, Hindi will have that importance.

SHRI D.B. CHANDRA GOWDA (Karnataka): Why did you not mention Mysore ?

SHRI R. MOHANARANGAM:

SHRI D.B. CHANDRA GOWDA: Mysore, you add.

SHRI R. MOHANARANGAM:
About the Mysore University, the
Karnataka University, almost all the
Universities, Sir, that will be the case.
(Time bell rings)

Only half of the time I have consumed.

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): How much more time do you need ?

SHRI R. MOHANARANGAM: If you give me half-an-hour more,

I will speak. What is my time? How much time have I taken so far?

THE VICE-CHAIRMAN (Shri M- P. Kaushik): Your time is over.

SHRI R. MOHANARANGAM:

My time is over. That is the ca Sir. That is why I ask Mr. Narasimha Rao, through you, Sir that they have to completely remove this three-language foumula, thisidea of creating the Indian Education Service, the idea of having 40 model schools, the idea of creating the Navodaya Schools in the name of completely removing the disparity among students whether rural or urban. I want them to introduce or to start almost all the schools with the language of that particular area as the medium of Instructions along with English. For example, if it is Andhra Pradesh it should be Telugu and English, if it is Tamil Nadu it should be Tamil and English, if it is Mysore, Ganarese and Hindi-Like that in almost all the States introduce their own can language along with English, whereby we can create a Very pleasant and colourful atmosphere throughout the country, and also before the world we can say that we are the products of the Indian University and that no student from different universities of the world can compete with us. Like that we can create, but they cannot.

They want unification of India, but they want to introduce Hindi. How could that be? That is the same question for the past so many years.

If I speak in Tamil Sir, I am a Very good speaker in Tamil—I can speak well-in Tamil, not in other languages.

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): You are a very good speaker in English also.

SHRI R. MOHANARANGAM:

Sir, I am one of the best speakers in Tamil. If I begin to speak in Tamil Sir, nobody can...

श्री कल्पनाथ राय (उत्तर प्रदोश)ः। आप तिमल म^{र्} बोलिये हम सुनना चाहते ह^टा (व्यवधान)...

SHRI R. MOHANARANGAM: Correct. My dear mar.,...

श्री राम नरेश कृशवाहा (उत्तर प्रवेश): हमलोग तामिल में सुनना चाहते हैं आप बोले तो सही ।

श्री कल्पनाथ राय: हम तामिल में सूनना चाहते हों। इनसे कहिए कि बोले। मैं तिमल में सूनना चाहता हूं ये तिमल में बोलें।

SHRI R. MOHANARANGAM: I can compete with any person but I cannot compete with any person who is bigger than me in size. But, anyhow, Sir, the main thing is if I speak in Tamil I challenge today nobody can interpret or translate my Tamil into English, because if I begin to speak in Tamil nobody can understand.

Now, I would like to ask a very specific question: Wha* do Von mean by the word '? L ."-uage is source through which I am transmitting my feelings to another I vidual. If I speak in Tamil I cannot transmit my feelings to 1 'r. Kalpanath Rai because that cannot be transmitted. You will i :ot allow the transaction of the proceedings going OP. in different lan guages other than English at the same time.

SHRI R. MOHANARANGAM: Don't think that you are the only predominate community to enter India. We arrived in this

ह तिस्ल में, आप तीमल में बोलिए, में अपनी नहीं सममता है। country and had our civilization here when this country was occupied by uncivilised citizens. I can speak in speak in Tamil, but because, as I told you just now, a language is to be understood by all. The improvement of language should not be -at the expense of another language.

38o R.S.—9

While travelling by air from Madurai to Madra both the places are situa ted in Tamil Nadu-the air hostesses intimate: 'all the passengers are re quested to fasten their belts' in Eng lish, and then they say something in Hindi. If both the languages cannot be understood by passengers who travel from Madras to Madurai, since both the places are situated in Tamil Nadu, why should we not introduce Tamil there ? Can keep quite if at all in flight from Delhi to Uttar Pradesh, say to Lucknow or somewhere else, the Air R this information in English p.r.d Tamil I; . only Will you keep quite if they don't speak in Hindi. Mr. Kalpnath will jump saying oh, Hindi should also be used in the announcements but I have to speak on the floor of the House in a foreign language.

श्री क्ल्पनाथ राख: तमिल में बोलों भाई, मझे अंग्रेजी नहीं आती।

SHRI R. MOHANARANGAM: If I 'Bolo' in Tamil, you cannot un derstand my'Bolo.' If the gentleman who spoke there in Hindi for more than half an hour had spoken in English, I would I derstood (ever ything. If he speaks in Hindi, I would not understand anything.

श्री कल्पनाथ राय: उपसभाध्यक्ष मुझे अंग्रेजी नहीं आती है।

THE VICE CHAIRMAN (SHRI MP. KAUSHIK): Please sit down.

श्री कल्पनाश राप : क्यों सिट डाउन । मझे अंग्रेजी नहीं आती हैं।

उपसभाध्यक्ष (श्री एम. पी. कांक्रिक) । आप हिन्दी में ट्रांसलेशन सन लें।

SHRI R. MOHANARANGAM:

Even what you said in Hindi was not translated properly. You don't know, Mr. Kalpnath Rai we are second grade citizens in this country, you can love me, you have got affection towards me, but what about the practical point? When youintro-

[Shri. R. Mohanarangam]

duced this Bill, we are not the last generation of this world, why do you, icessarify introduce all these things' Let future generations introduce this education policy. That is why I say the framers of our Constitution were intelligent people. given education to the States. I have got five crores of people in my State because it was a very big country once, bigger than Delhi. We have our State five crore people who are speaking Tamil language. Why should we not talk to our people in our own language and one more language for our international use ? Whv d we come forward to lea^rn one more language other i the two languages, whereas in Uttar Pradesh, where Mr. Kalpnath lives, they study only Hindi. They com-.

avoid English and letely avoid South Indian languages. If at all it should be don to all the Indian citizens a . and disad, tages should' be equally distributed. Where it is not distributed, there is a > use of bringing policy on education. This is the backdoor thro which they want to introduce their own language—Hindi—in our State which the five crore citizens of Tamil Nadu have never accepted, it will never be accepted by our general* after generations. They will not study this particular if at all vou introduce this language, language in Tamil Nadu. We will never accept it. We will definitely throw everything to the winds. Considering the unity and integrity of the nation and also on behalf of good people of i country I have to say that if I country wants to b2 one and if this country is the only country from rocky bed Himalayas to sacred Kanyakumari, this National E» cation Policy can be introduced only in English as well as in the tongue of the concerned State, but not in Hindi. If you use Hindi in out-own State, then, this country will go to pieces. Thank you.

SHRI ANAND SHARMA (Himachal Pradesh) : Mr. Vice-

Chairman, Sir, the debates on the National Policy Education, in my opinion, is one of the most important and significant subjects which have been discussed in Parliament in this session, because education as has rightly been described, liberates human beings from ignorance and oppression; and it is a continous rare cess which has been evolving during the course of history. This subject is of a great interest to all of us. We may speak in any language belonging to any part of the country. The debate

and to generate both heat and light. But we have seen that M^rheat when our hon. friend, spoke Mohanarangam before me and left the House. He has very skilfully avoided discussing the aspects of this policy positive and also positive features. He has only indulged in-if I am permitted to sayso-a rhetoric or something like that which can only give rise to regional passions. Ι think this is very d • gerous for the country's unity for understanding between our people different regions of our in country. education Sir, is not something promotes which individual skill only, but it also helps in preserving, promoting and creating an awareness about the cultural identity of a nation or society. It is not something which only helps us in doingwith

ignorance or illiteracy, but also prepares people, soceity and nation to work for development and pro;; and is, therefore, connected with the future. In the past we I failed to give due importance to education. But I do not want to into those details. Now for the first time something positive has emergerd. a national . debate. We c ignored this important subject earlier. Inadequate investment, improper utilisation and •ilisation of resources. has 1 a sort of drift which has left people confused, and confounded. It ! 1% led to the growth of cynicism unemployment. We have c tinned with those policies for a long time which alien to us. We had

continued with a system which did not suit in the independent India. With this type of system, we cannot prepare our nation to meet the re quirements in the field of science and and techonology, industry Today, find agriculture. we bold departure—-a new policy, which pragmatic. most innovative and I congratulate the Prime Minister and the Human Resource Develop Minister Shri P.V-Narasimha ment Rao for having evolved a consensu: having taken the opinion of our people through this national debate following the policy paper one lacation which 1 11st year. Tpriorities and haflaws, failures andwhichhave been there in the past. todaywe need not go to statistics as many school i there without blackboards or teachers. The Govern ment itself has done that. What is more important is that '.". ment is aware of the requirements and has declared its resolve to universalisation. of education to eradicate illiteracy from the country and also to pre pare our people to meet the present day requirements in the field of science and technology. Sir, had this not been done.

Resolution on

heading for a very danger :;us situation? On one hand, the system, with which we had continued with, was a system in which we were having universities and colleges churning out vast armies of ployed youths. Since independence, we were only changing their character uneducated unemployed from edu unempoloyed. gap, this this schism between our requirements as well the as parations which we had for that. We have witnessed the expansion of the Industrial base in the. country at a very rapid pace but on the other, there was a sort of mis-match which has been mentioned in the paper between the d-mand supply of trained man-power in the country. This was a situation which, had U corrected and the correct emphasis has rightly been there on vocational

education. Sir, there are very many positive aspects in this new policy particularly in reference to our poor people, of Scheduled Cast ; and Scheduled Tribes and The women. most significant aspect is the dec lared resolve to onsure equality in education and to give incentives to those who do not have- easy ace ss to formal education, to school educa tion and in those arr as whe re people have been suffering from poverty has id to and backwardir • a large, number of drop outs which a serious problem in our country. It is important for the Government to ensure that we do not only go in opening schools but also ensure 1 those children, who go to these schools they continu Retention in Schools, very is a important requirement. If this is not done and if a national effort is not ma U know that by the turn of the century, India will be Laving the largest number of illiterate young peopl in I think it will cocent. And that is why the Government has decided 'the first priority to universation of ele mentary ' education I rogo"Operation Blackboard" which been referred to in this policy, I think, is going to be very use ful, v purposeful and will help us ing this It is not important as to how we go about it; it is necessary to generate the controver sies which we ehwhich as come, be cause ve ry anynew policy is there, generates'debate, hop's as well criticism. This new policy has 1 e~d with expectations and hope on the part of those who a-in sec ing a strong and vibrant nation, a nation whose unity and integrity-is threatened, a nation where people, particularly have easy access to education.

In this policy, another significant aspect is the stress on non-formal education. In my personal opinion, it is something which will go a long way in the removal of illiteracy. It is a heartening de ve lop me nt that this

[Shri Anand Sharma]

non-formal education, has been extended to higher education also, through the open university and by-invoking —that is what the promise is-the modern informative technology. The modern informative technology is very important. There may be critics who will say that there is no need to invoke the media, the modern technology, in educating our people. But we need, not wait if we have a way out. We need not wait for a decade or two decades if we can reach out to our people living in remote rural areas in a faster manner. And the media certainly influences the minds of people in a big way, particularly the young minds. I am happy that the Government is seized of this problem that those TV and radio programmes which might be militating against the education policy will be curbed or checked. But, as I have said we, all know that education is a continuous process. We have education not only in schools but also in cinema-houses. We also have education through TV, through radio and, to some extent, even through commercial advertisements today- They too, influence the people, in a right manner or wrong manner, they, too, educate the people, particularly the school-going and collegegoing children and students. Here the national media can very well be described as irresponsible. It has promoted false values, values which are alien to us. The Government must ensure a comprehensive review in the case of commercial advertiseme nts, TV programmes and particularly films. We all know effects of the commercialisation of the film industry. It has not only polluted our young minds but has failed to inculcate those values which could have given our young people a sense of belonging to one nation. There is mention of value-based education. But how are we going to achieve that? What we have seen so far is that in spite of the censorship being there, every day films are coming in which are spreading a cult of violence and also spreading cynicism in the country. The Government must review this and ensure that the cuibs are effec ive and meaningful.

Now coming to vocational education, what has been promised may not be adequate. But it is a good beginning. One thing the Government has to ensure. While providing technical education which is essential-I would not like to go into the debate as to from which standard-I think if it is introduced from 8th Standard, it will be the right thing to do. The Government can also consider doing the same after the primary school level. But for that, though the target is clear that 10% of the secondary schools will have facilities for vocational education by 1990 and another 15%—that is* ²5%—hy !995J I have my doubts whether it will meet the requirements. We also have to consider the resources. It is not a question of providing facilities for vocational education. What is more important is to ensure that the training methods are updated, the approach should be innovative. We have ITIs in the country we have IITs in the country. I do not have the exact number of these institutions. We have in addition, the regional engineering colleges. But it is our misfortune that today when we have made giant strides in all the fields, the training equipment there is absolutely obsolete. Therefore, equally important is the training of teachers which finds a reference here. Unless and until we have trained teachers those who know or who are aware of the latests invention which have taken place in other parts of the world, we cannot fully benefit from this, particularly from the industrial revolution or the revolution of high technology and electronics which have overtaken the world today. Equally important in this field is to do away with the colonial hang-over in which only a white collared job is given respect. Our young people continue to suffer from that hang-over. We have perpetuated those values which are alien to

our system. Unless and until the dignity of labour is realised and respected and that can be done through education—we will not be able to derive the required benefits from this approach, from this scheme which in my opinion, was absolutly essential. It was essential for the Government to coordinate, to link, economic planning with educational planning, development:). planning with educational planning. And I congratulate the Prime Minister and the Government for having taken this ini-tative which will certainly go a long way not only in doing away with the problem of unemployment but also making our young people participants and partners in the developmental process, in the socioeconomic reco-construction of the country.

Resolution on

I would like to draw the attention of the Government, especially Mrs. Rohatgi who is here, who was closely associated with the present policy which we have and with the nationwide debate which we had before this policy was formulated, and I would like to convey this to the Government that in the field of sports and sports education we have lagged behind what we have achieved so far in the field of sports is a matter of national shame and disgrace. An effort has been there for the last few years to promote Parliament has been seized of this sports. matter. The Government has been sincere in its efforts. But it is the improper implementation the same improper implementation which led also to our losing all the benefits which we could have had from 1968 educational policy. the Bureaucratisation has affected sports education. Sir, today we have an apexbody for sports called the Sports Authority of We have the SNIPES Board. We India. have the National Institute of Sports. But what have we achieved? There is a total ban on the recruitment. No coaches, no individiual who has been connected with sports can be recruited by the SAI. There has been a tug of war and leg-pulling going on between the bureaucrats in the Ministry. Some are favouring the NIS, some

SAI, some SNIPES Board. I would urge upon the Government to come down with a firm hand. If we want to promote physical education in the country, then we must ensure that the policy which is adopted by Parliament the policy of the Government, must be implemented in totality and anybody preventing the implementaion anybody creating problems for that implementation, must be taken to task, whosoever that person of individual may be.

We are a big nation. We are proud of hur heritage. We are above 800 million today. But we come back from the Games without a single medal. Olympics Sports in this country cannot develop if we have one apex body which is looking after only the stadia. Sir, this is any interesting situation, and I would like to draw your attention and the attention of the hon. Minister, the Government and the House, to the fact that we have an apex body which looks after only the stadia, we have another institution called the NIS which looks after training. The coaches are under NIS. the stadia are under SAI.. The The development programme is with the SPNIPES Board. We must do away with ah these institutions. We must have only one institution. I fail to understand, if there was the SAI, what was the justification for continuing another institution? Even if we continue with these institutions, must come under one apex body so that there is no contradiction in approach we must have a policy to take physical education to the rural areas, particularly the villages. money which we spend on organising meets in big cities and towns we can spend on constructing stadia and playgrounds in the rural areas. India has enough talent. There is no dearth of talent. What is required is to tap that talent of our young people, and we do hope that in furture special attention will be paid in this particular field- (Time bell

I will take just a couple of minutes more, Sir[Shai Anand Sharma]

I congratulate the Government fovermemt theN.G.C. ail the participation of our students> \ 1 try Organisations ikethe NSS. T have playeda v ; eve role so far. It: i bath voluntary. It is not esejsaida! N.S.S! particularly N.G.G. anil in > N.G.C- Today, we have re: a shiuliozi when we face threats from external alien forces threats from across our borders. We have'a situa tion when sophisticated weapons are being pumped across our border which are posing is threat to us. We have internal threat from those ments who have occasionally whipped up communal passions, who have not only injected the venom of C munalism in policy but have our also introduced orginiseil coynntry. India does not have the resources to enter the arms race, In the list one decade, the defence spendings of Pakistan and Sri Lanka have increased to a great eaent. We gone in for that much of increase. In the case Pal the i 'my is alarming is in addition to their defence spend am talking of the I numbers ing. in the Army. Therefore, it would the right thing oh our be part t < M we make N.G.G. training for years compulsory for every We should not give them training with those obsolete weapons. $V \setminus$, I was in college, I was participe N.G.G. activities. They used give us 303 rifles. I personally that it is essential to give Also, we must training. give the type 0! ; to our youn, through N.G.G. which trains then about their c institutional duties towards the society.

Before I conclude, I would like to thank the Government for introducing a national system of education and for promising a unifrom svU or uniform core curriculum. This is one aspect. The other aspect is that the Government is now . making sincere efforts to streamline our education policy. It has generated a lot of heat. A lot of criticism Las

been there. I personally feel that at criticism is unwarranted and unjustified. Mr. Nepaldev is not here. I think that the two friends from I opposition who have spoken earlier haw: not ither unde rstood properly the intention of the Government or there are political motives behind their criticism. Today, if we have

natioal history as a part of our core curriculum, then where is the contradiction? What is the objection? Sir, we in India ar0 those unfortunate people who have attained their independence after centuries of colonialisadon centuries of

centuries of struggle. The Independence generation in India has been cut off from its imm diate, past. This was not taught in the schools. They were not taught the history of their freedom struggle the sacrifices of their ancestors. This has led to a situation where our young people have been weakned away from the national mainstream. They have become victims of communal passions, parochial passions whipped up by individuals who were men of small stature and who have, because of their political motives, created such a situation. Of course, such men, by the strength of their personality or stature, could not emerge as leaders of India. They are the ones

I we have to be cautious about. The Government has nowhere said that the regional language or the regional culture, diverse culture of India, will be done away with. Nobody can do that. In fact, this policy paper clearly mentions that all efforts will be made to foterl promote understanding amongst our young people and students about t>ydiverse culture in different parts of the country. It is in this context Sir, that the talk of concurrence com My friends who have spoken re me particularly, Mr. Mohanarangam jam—I am taking his md again; it is unfortunate name thai he is not here now. ..

THE VICE-CHAIRMAN (SHR M.P. KAUSHIK): He is not 1 .< re ' conclude now.

SHRI ANAND SHARMA: I am concluding in just two minutes, Sir. Mohanarangam mentioned, But Mr. Sir, about the lack of wisdom on the part of the Government, and que sttioned why Education was brought on concurrent List. I for one, and every nationalist, every patriotic Indian will the thank Goverment of India particularly late Prim: our Minister. Shrimati Indira Gandhi. for that Constitutional Amendment which brought Education on the Concurrent List. Sir, in nee of that, as long as Education had been there on the State List, our students faced the difficulty, in addition to the problem created by the distortions in national history. The syllabus had been such that our young people, if they were educated in one particular region of the country or in one particular State, in the of the country their degrees were not recognised They found it difficult to come and work in other parts of the - country. Sir, India is a Union of States. we have people everywhere from everywhere wort in Government institutions and private organisations. The talk of taking our people away from the national mainstream particularly que stioning the Education being brought under the Concurrent List is politically motivated. And nowhere there is interference as for as the rights of the States are concerned. It is a meaningful partnership. This is in fact, one of the areas in which the Union, the Central Government has taken upon itself more responsibility than power. It is a bigger responsibility on the Union. And about the introduction of the Navodaya Schools or the Central Schools which have been there, I do not know why such, an appra he n-sion is there. What are the reasons for that ? As far as Navodaya Schools are concerned, Sir, we welcome this move. It ought to have been done long back. But the fact that we will have such schools in every district of the country will help in promoting, in strengthening the national unity and integrity.

The criticism that t]v y will do away y will dilute our unity in diversity is unjustified because policy paper itself says that th is is v we actually intend to do-to promote that understanding. And in these Navodaya Schools, will we students from all parts.of the country. If there is a school, foe example, in Haryana or in Uttar Pradesh, 20 per cent of the students will be from .at State and from other outside parts of the country, i school in Tamil Nadu, young children fro u tying '.-\n from De Lh.i can the studying there. And the talk of which is link< d to controver rsv that of language is again unfortuiv Regarding these Navodayaschools one. thing more I would lik: to ntion. It is not the first time me that such a thing is I app hing. We a not do with the schoolsup by the State Ed 1 . o 1 the central for that matter. merit or But give those young children, those who an:have an access to good schools, an o ortunity to excel. Sir, in1 ancient p; st we schools.We rdofthes xnarsused to cone from other parts of the world when there were no aero planes; no jets " ere but used some to come Ĭŧ thing which li". his tory. But in today's India when we have entered the space-age, when, we entered the nuclear have when. talkofourheri lour culture, we whv should not we continue, why should we not have something, which we had centuries ago?

Sir, one final request I would like to make regarding the Central School system. It has been our considered demand that the Central scheme sy stem too should be expanded as I understand the Navodaya Schools and the Central Schools are different from each other. The Central schools!; o must be expanded. They should

[Shri. Anand Sharma] be confined only the childern of not Centra] Government employees. Of course, they have a right, it is basi cally meant for them. But we should expand them. We should open more such. schools. And these schools must be• supplemented by cen tral colleges . .d central universities. Otherwise, f we could give education in schools, if you teach the students aboutnation . .1 .equirementsar.dnat-ional perspect ve in schools, what will happen after they come out from the schools? Yoahave to supplement that by a central collage system and cen tral univers system in every St. Unless and 1 we do that, promo ting both fo.:nal and non.-formal education, this two-track system and State pattern and the Central the Schools, unless and until we imple ment it, our future will be bleak. And, for that the Government must have a firm d.;terminati on today when the question is about implement ation. About resources, Sir, we all know that there is paucity of resources. Unfortunately, we have spent much less on education than we ought have We Spent. have hardly spent 3 per cent of our GNP. where the requirement as per the 1968 policy, if I am correct, was 6 per cent. From 1968 to 1986, it has been 3 per cent instead of 6 per cent required in 1968. I think the requi rement is much more today. But we are happy that the Government assured us, the Government has ured the people that the resources will be mobilised. Those who are quest ioning that, I too have my doubts for that matter, we would like the Human Resource Development Minister to enlighten us about it as to how these resources will be mobilised. But one thing is there, implementation could not have preceded the policy. So first we have to appreciate that. We have to thank the Government for giving us this policy and it is also essential today, before I conclude n<the three-language formula must be implemented. There is a mention of link language in this policy paper, but which is that link language. I do agree with those who have expressed

their fears or those who have tr i d to start a debate about it, about the language. If this is the three-language formula which finds a mention in the 1968 policy the Government should not be hesitant. We must make it clear how we are p. >ir g to promote the link language. 7 ere are States which have done it. T e apprehension that it will en e o:.!y the domination of Hindi is factually incorrect We all would like th indents in our res-pectives State to 'earn other Indian languages. Sir, I think Haryana is one State which has done it. There are other States also where s milar attempts are going on. When we talk of the medium, first of all, what is important is the content and when the medium of instruction is there. I agree that the mother tongue or the local language is very important. But it does not mean that the other Indian languages cannot be taught -along with the mother tongue. That is why, three language formula has been there which was accepted by the fram-ers of our Constitut on and the Gov ernmentraust assure the nation that the threelanguage formula will be implemented and there will be no de.vi-atior concurrence will be invoked in letter and spirit, and as a word of cauti for proper implementation, overureaucratisation will be checked ax d will be avoided. Thank you.

SHRI D.B. CHANDRA GOWDA: Mr. Vice-Ghairmau, I am thankful to you for giving me the opportunity to speak on this very important, rather the policy document on education. A man of rich resources, in charge of human resources, has presented this document or our comments. Looking to the history of education in India, I have no hesitation to say that it dors not lack policy papers but education in India is in a mess because there is no enough money. Answer to reeducation is clearly more important than the matter of issuing a policy paper. There was nothing ong in the papers presented earlier the policy of 1968; more particularly but much more, lies in implementation.

I have gone through the document very carefully and I have heard the speeches of the previous speakers on the floor of this august House. I welcome certain aspects of it and more particularly the rapid universali-satior of elementary education, eradication of ill'teracy, strengthening of pre-primar' education for Childern, vocational 1 deration, greater concern for social justice teachers' education, delinking of degrees from job creation of dish ic nstitutes of education and trail.'. - a.nd value-based education, and 1 >. and so forth.

[The Vice-Chairman (Shri Pawan Kumar Bansal) In the Chair]

Sir, educational institutions, qualitatively, are coming down ; their quality is c roding to the level of nonexistence, particularly at the lowest level. On the contrary, there is an increasing trend for privatisation not only in the professional education but at the level of primary education also. Parents pay 15 to 20 thousand rupees to get their child admitted to a reputed institution, more particularly possible Convents and they try to use all political pressures to get a seat. On the contrary, Government schools are being closed and if we take into account the data of Kerala many of the Government institutions have closed down and in their place, private institutions have come up. That is not the case in Kerala alone I have in the headquarters of the State for a number of years and this is my experience. In order to be able to get a job for the child, we try to get a seat for him in reputed schools But unless we strengthen our pimary schools and create confidence in the Government-run schools this policy document has no meaning. What does the Minister, rather the Human Resource Minister, what to say on Universalisation of ele mentary education? What docs he mean by this? Does he assure this House and through this House, the nation, that there shall not be a school without a building?Doeshe assure that there shall

not be a school without a black board? Does he assure that there shall not be aschool without benches? Doc she assure that there shall not be schoolwhere there arc teach' rs? I would like to ask him: doe she take care and convince the parents that no child will keep away from education, particularly, at the lowe st le vel, for want of food, for want of clotting, for want of books-Docs he mean this? Docs ly propagate this theory through this document? What dors he mean by this? Sir, we should be ashamed of the n al-ity, afte r three and a half d' cades of giving the Constitution upto our-sclvi s, in the year 1950, solemnly assuring the people of India that within the next ten years, there shall not be a child, up to the age of 14 years, who does not have education We assured our people that there shall be free and compulsory education as per the directive principle of Constitution, article 45. But what is the position today? The number of illiterates in India is more than the population of India at the time* of Independance. If you take into account the population of India at the time of Independence and compare it with the illiteracy figure, you find that the number of illiterates today is more than the population at that point of time. The national averag: of literacy is of the order of 36 per cent and it varies from State to State. In kerala, it is 695 per cent. Tamil Nadu about 47 per cent. Karnataka 38 per cent. More appalling is the position in regard to women literacy. It is hardly 24-18 per cent. This is the position three and a half decades after we have given the Constitution upto ourselves.

Sir, when we speak about compulsory education, if you look at the position of Government schools that are run in different villages, particularly, you find more than half of the primary schools lack permanent buildings. About one-third do not have any mats for the children to sit, let alone benches. About 40 per cent have not blackboards. I do not know what is meant by this 'Operation Blackboard* mentioned in this document. Fifty

[Shri. D. B. Chandra Gowda]

Resolution on

p;r c"nt of no m terials S eventy pe r cent of them have no books. I would like to cite ah example he re as to how education or this policy document become s a myth unless the real-itie s are taken into consideration. What is the reality? An experiment was conducted in Karnataka, in the last two years. The number of s tered students under primary education was about 56 lakhs. The Gov-vement of Karnataka introduced two schemes to supply free textbooks and two sets of uniforms. People laughed at us. Many people said that this is a populist measure. But what is the truth of the matter? The naked truth has came out this y ar. We distributed textbooks and clothes to 75 lakh students, where as the number of registered students under primary education was, as I said, about 56 lakhs.

This 75 lakhs indicates or gives clear picture of the naked truth is 'prevailing in the nation at that large. The unfortunate 20 lakhs of students could not come to the schools for want to text books, for want of clothing. This is the appalling situation the nation has and what is it you want to universalise ? Are you going to urJ vrsalis• illiteracy? Uni versalis 1 are of those them that boys, tell no child will suffer for want of food. Tamil Nadu's experiment of mid-day meals has attracted lakhs and lakhs of students. Today e conomic consideration is the foremost for a child not to attend or get into the school. That is the reason why 64 per ce nt of the popu lation till today in India is illiterate World Bank record and the says, by the end of 2000 A.D. India will have ah illiterate population of the order of 50 crone s and you talk of universaliation of primary educa tion. I would like to know this from the lion. Minister of Human Resource Development. He is a man of of varied resources, experience He has been the Minister of Education himself, he has been the Chief Minister and lie has held so

many portfolios at the national level. He is a man of thinking, a man of wide knowledge and experience Would he translate this taking into consideration the basic foundations from where the c ducation has to be built?

Coming to the drop outs, i/'5th children do not get into schools for want of clothes and for want of text books. Even among those who get into schools 70 per cent of the children, what they call, are drop outs. Why? It is 'because of the appalling poverty. These children 11 are the earning hands of the poor parents. They feel more comfort; with their parents to earn something. Unless this Government assures them the supply of free clothing, free text books and a mid-day meals, this policy will remain a paper policy only for another few decades to come.

Sir, the need of the hour, I feel, is skill, exploiting support-based primary education, vocationalised second arycducation; n 1 professionalised higher (ducation. What does mod' rn education.-mean? What does education to the modern society mean? I would require an elucidation, clarity from the hon. Minister.

Sir, there should be a political will, just not the policy statement. There should be a financial support. There should be an administrative sincerity and honest committed teachers, willing parents. Sir, parents provide the human resources and Government should provide the basic infrastructure. The teacher should provide the finished products to be utilize d by the nation in future. Even after the education was added to the Concurrent list in 1976, has the situation improved? What is that the Central Government has done Even certain policy papers passed by the State Governments are pending clearance. Even to this day the education policy of the Karnataka State

enunciated in the Educa-5 P.M. tion Bill is pending clearance. Financial support did not come from the Centre. In the First Five Year Plan, the alloca-

tion was of the order of about 7.5%. nth Plan, it came down By I to hardly 2%. Worse still is, if you look to the last year's budget it is hardly 1% of the total 18,000 crores of budget, a little more than 1% maybe about 1.5% or 1.6%. It has not touched the figure of 2%. But the rocomme ndation is that minimum 6% of GNP should be utilise d for the purpose of education. And if you go outside India, the percentage spent on education is more than 8 to 10% on an average and more than 30% in some cases. And the recommendation of Kher Committee is that the States should spend 30% and the Centre 10% from the total budgetary provision.

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There could not be a common curriculum. I am coming down to curricula. I am really surprised to see the suggestion of uniform curricula keeping the diversity of India in view. T!'.c greatest quality of Indian Nation is unity in diversity. Don't try to break it. Every State has its own identity. Every State has its own heritage. Every State has its own customs. Every State has its own line of thinking. So my submission is broad curricula should be set up, the model should be given by the Central Government, but there shall not be and there cannot be common curricula for the whole of the nation. The Centre could give a framework and the rest of the thing could be filled up by the State Governments, suiting to their own convenience.

A special reference has been made in this particular do cum 111 about 10-7-2+3 formula. I feel it is almost an accepted formula. It has run very well. I don't think there is any wisdom in meddling with this. A suggestion is there that 10 years primary education should be divided into 5 years of primary education, 3 years of pre-primary education and 2 years of higher education—high school education. That was the original media of instruction or the method we had. Now for the last almost 20 years, 7 years has been the set pattern.

Now if you want to split up, it dots not suit the entire country to have a new administrative se t-up and a new teaching parte in. Why do you meddle with the whole set-up? Let it continue. I do unde rstand that children upto IVth standard should be thrown open to learning of knowledge. After IVth standard, they could be given history, geography langaug; and so many othe r things. My Feeling is that there should net be any meddling so far as this 7+3 is concerned. Yes, we can t! ink of vocationalisation after the Vllth standard or even after the Xth standard. This document is conveniently silent about t],e medium of instruction. I do not find it anywhere. I could not lav my hand on m dium of instruction. The teaching si all be only through the regional language-; only the mother tongue should be the medium of instruction. I do not want to go deep into the matter. I Will just leave it at that.

Sir, now I want to mention specially about the examination system. The press nt j xamination system has r gently cost one Chief Minister, ojvernor of a State and one Vice-Chancellor of a University their jobs. It may cost many more their jobs. Before it costs or takes away many more people their jobs, try to remodel the examination system. I do not want to go into the details.

So far as the Navodaya Schools 'one.'rn d, the question that honourable Ministe r has to answer is whether India needs elite, aristo cratic instruction such as in the public schools or he wants to have institutions at the lowst le vel, as I said, at the primary school level. I feel we could avoid elitism and snobbery which is the offshoot of a public school What is required education is more residential schools where there will be a better relationship between the teacher and the taught.

One sentence about the teacher. Sir, I feel the mistake of a doctor lies buried in the grave, the mistake of the engineer lies cremated in the

[Shri D. B. Chandra Gowda]

bricks, the mistake of a lawyer lies in lies but the mistake of the teacher reflects on the nation. Therefore, a teacher of sound knowledege, inspiring character, a scholar, a qualified man who should have a respectable living should not only be looked for but, if necessary, should be trained.

concluding I should, once Sir, before again, rather thank the honourable Minister and hope that he, as a man of varied and rich experience incharge of the Ministry of Human Re sources Development, would certainly try to translate the thinking into action and also hope the Goverme nt of India will come to his aid and assistance to provide as he has envisaged. The money universalization of education and eradication of illiteracy by 1990 or 1995, as he has thought of, would required finances of the order of Rs. 6,500 crores. I hope and trust that honourable Minister would make good use of these Rs. 6.500 crores and assure the nation a new era and the new Education Policy would give a new generation to the future India. Thank you very much.

SHRI VISHWA BANDHU GUPTA (Delhi): Mr. Vice-Chairman, Sir, I would like to draw the attention of the hon, Minister of Human Resources, through you, andcon'gatuate the Government, to start with, for considering education or educational policy a the *core* sector for India.

Sir, I beleive that education is at the very heart of the matter for our development and the future of our nation. I commend the Government for setting out very laudable objectives in its preamble as - the objectives of the education policy. I quote from Part III—National System of Education:

"The National- System of Education will be based on a national curricular framework which contains a common core along with J other components that are flexible. The common core will include the history of India's freedom movement, the constitutional obligations and other content essential to nurture national identity."

There are other matters which, are mentioned in this as objective. Sir. But I should like to draw the atten tion of the hon. Minister to one point which has not been em phasised Suffeceientry, to my mind in this policy, and that are not keeping as one of the main bjectives of our education policy,bu"lding up of national pride, a pride in being a national of India, being an Indian; I would consider, Mr. Vice-Chairman that this is probably one of the essential things on which we should lay much greater emphasis.

One of the tragedies in independent India has been the systematic dismantling and of the; spirit of nationalism and erosion patriotism in its manifestations which had found fervant expressions during the colonial rule and during the freedom struggle. Sir, there are few countries or states in the world, which do not find national pride in the means to foster a strong sense of cohesion, unity, and philosophical strength. security Practically every country, great or small, save India, involves, asserts and fortifies this sense, the small for survival and the great to retain its greatness. And I believe, Sir, that India, because of its remarkable diversity and size, needs national pride and patriotism more than any other country for its present and future well-bieng, for its existence.

Sir, in order to achieve this national pride in being an Indian and being proud of doing whatever we do as Indian, I believe, Sir, that we must catch the people young. This movement for national pride must start at an early stage, at the school level. We must try to inculcate a sense of pride in the flag of the country,

in its policies, in its future, right from the start, and this can be done at the 'level of the schools. There should be ' a regular part of the curriculum to emphasis this sense, Sir.

I would also like to draw the attention of the hon. Minister to one point about the development of youth and sports. Sir, in the policy as stated, mention has been made of sports and games. But I am sorry to note that there is nomen tion in the about aero-sports. It policy not find a special place, although the aero-sports are going to lead this nation more easily into the 21st century; it will be more akin to going into space age which is coming in the 21st century. I would request the hon. Minister to give emphasis to aero-sports and space also. This does not find, Sir, a special mention. and I thought I must cajole you and your attention to this point once again.

mr, Vice-Chairman, Sir, the policy which has been laid down for education is an excellent one. It has all the elements which are necessary for a successful policy. But I say, Sir, that this policy, as enunciated, must be reviewed again and again. I think that this policy, although it has laid down the foundation perhaps for the next 15 years or perhaps 20 years, the hon. Minister should consider having a review of this policy for updating the policy, getting it more in tune with the time and more in tune with the needs of the nation, may be every three years or five years. I think that is the one element that might be .ioned in this policy.

I would like to congratulate the hoi. mister for the last paragraph, in the policy. It

"The main task is to strengthen the b\se of the pyramid, which m git touch a billion people at the tum of the century. Equally, it is important to ensure that those

at the top of the pyramid are among the best in the world."

Sir, it was with this in mind that I made the point that the sense of having a pride of being an Indian should be emphasised even further. It further says:

"Our cultural well-springs had taken good care of both ends in the past; the skew set in with foreign domination and influence. It should now be possible to further intensify the nation-wide effort in Human Resource Development, with Education playing its multi-faceted role."

I think this is a very laudable objective set for the future of the · nation.

With these words I support the policy and congratulate the Government on it.

[The Vice Chairman Dr. (Shrimati) Sarojini Mahishi in the chair]

BHA-SHRI KAMALENDU TTACHARJEE (Assam): Madam, Vice-Chairman, I would like to that this National Policy on Education is just not another policy. It is to quote Albert Camou, more perticularly the language of his Book 'Ravel' is an attempt to understand the times.

Now, the introductory portion of it begins with these lines and I quote

"There are moments in history when a new di:action has to be . age-old process. The . moment is today.

We all know the famous En glish saying ; and I quote:

"Every today becomes a yesterday tomorrow."

[Shri Kamalendu Bhattacharjee]

But, Madam Vice-Chairman, I would like to point out that certain 'todays' remain perpetual 'today'. And this todayas coRfieroed with the new Policy on Education will written in golden letters in the annals of the histoy of Education in India and this will remain a perpetual today.

Thereisachang6 levelled against this Education Policy. hi in some newspapers! that it is 5,000 word policy presentation 11 contains just i 1 00 words of real policy; the rest is a strings of platitudes, die? tions. But," Vice-chairman if we make an indepth study of whole policy, if we make threadbare discussion of it paragraph by para then we will find that this allegation is unfounded. There are hundreds of word- used in deal different with aspects of ed policy like '1?q I g illiteracy 'elimination of 1 be e xcessive 1 subjectivity and chance'. emphasising memorisation,' 'putting due and right emphasis on r. formal education', 'adult education 'women education . of the Scheduled Castes, Scheduled Tribes, , redesigning and restructuring of public examination system' etc.

.dam Vice-Chairman, this policy includes future planning also. It is in line once again with famous novelist and great thinker Albert Camou. This also adheres to principles and I quote:

"One must act and live in terms of future". Once again we 1 to turn to the same great phi losopher get his sermons:

"Real generocity to the future lies in giving all to the present."

This policy has done a lot while explaining all the details regarding the different aspects of education.

Vice-Chairmam, would Madam like to sound a note of warning. If this sort of education policy means, of different committees setting up at the national level or at the State level or at the district level, and also of different types setting up bureaucracies all over India. I would like to say that it will simply spell disaster. It will not serve any will useful purpose. It just another bonanza for the 'sarkari' educationists. I would like to repeat that it will be just a great bonathe 'sarkari' educationists. will be mushroom growth of committees all over India. The real objective of the education policy should be to reach the poorest of the poor. The real objective the education should be that education should percolate down to the poorest

masses of the country. If there is mushroom growth of committees, then, the objective of the education policy be achieved. If all these are there, we cannot achieve the desired result. The intentions are goed I appreciate it. But I fear about mushroom growth of committees. I hope I mistaken.

Madam, there are many laudable provisions in the policy. In the policy it is mentioned that delinking of jobs with education, overhauling of the public examination system, pre-matric scholarship for children of the poorest of the poor. All these things are there. I once again apt to the hon. Minister for Human Resource Development, through you, that these policies should be properly implemented into acti These should be properly translated into action. A famous European critic once commented that culture entirely depends on the man, the moment and the milieu. They are meaning environment and circum stances. This is equally appliacable to the domain of education also. A lot depends on the circumstances While talking in big terms about significant achievement of education

and our country entering into the 21 st century, we must keep in mind the conditions of the poorest of the poor of our country. We should alongside try to develop their circumstances. The intelligent quotient of the famous and important test says that it is a scientific test that circumstances can improve upto 25 per cent of I.Q of a person. While talking in big terms, we should try to develop and improve the circumstances of the poor students and guardians, because education begins at home. If this is done, I think, it will be indeed a great achievement.

So far as higher education is concerned, there are 150 universities and 5,000 colleges in India. But in the policy, it is stipulated that more open universities will be started. There will be distant learning. There will be more rural universities. Madam, here, I would like to say that if there is any attempt at consolidation as a substitute for expansion of higher education, t how we could produce brilliant scholars and brilliant scientists who must be available to implement into action all these different ideas by these persons at different levels in this country. So this consolidation should be there. I appreciate it. But, at the same time, I would like to emphasise that consolidation should never be regarded as a substitute for expansion.

Now, there are poor guardians. These guardians at different levels have got to defray the educational expenses of their wards, of their children. I request the hon. Minister for Human Resource Development, through you, that they should not be overburdened at any stage. Now, there is 1968 three-language formula. I hail from the State of Assam. I am an Assamese. I am born in Assam but I speak Bengali language but I regard myself an Assamese because I am born in Assam. Recently the SEBA, this is the Secondary Board of Education.

Assam has issued a circular making Assamese a compulsory subject language. Three languages formula, Madam Vice-Chairman, you know. If Assamese is made compulsory, one student learns his mother language. It is Bengali in Kachar district and then he can learn as Hindi or English. He cannot learn three languages. Now, all these it has become a problem. Now, if you sincerely adhere to this three language formula, then I would hon'ble request the Human Resource Development Minister, who is present here to look into this and take appropriate steps of dialogue with the Assam, Government. We are ready to learn Assamese for economic consideration and for other considerations. I am a Bengali speaking person living in Assam but it should not be imposed on them. It should not be a matter of imposimoment there is the tion. The element of imposition, resistance comes and I would request that this aspect should be taken into consideration. We are prepared to learn Assamese but as a compulsory optional language. Now, Madam Vice-Chairman. some doubts have been expressed by Shri Nepaldev Bhattachance in his elequent speech. I want to go on record for appreciating his speech so far as the language, lucidity and other aspects of his speach are concerned but I beg to differ with the contents of his speech. He has expressed his doubts about the corecurriculam. He has expressed his doubts about the Navodaya Vidyalaya. Now, so far as core-curriculam is concerned, it has been stated by the Human Resource Development Minister on the floor of Lok Sabha that while drafting the Core-curriculum, the State should be associated. So far as Navodaya Vidyalaya is concerned, our hon. Prime Minister has gone on record in the National Council Development ing that this Navodaya Vidyalaya would not be imposed on such States which do not want them. So, there is clear assurance both from the Prime Minister and the Human Resource Development Minister but

[Shri Kamalendu Bhattacharjee] my hon, friend, Shri Nepaldev Bhattacharjee on the other side has spoken and here, Madam, I would like to quote (Interruption)

Resolution on

SHRI **NEPALDEV** BHATTA-CHARJEE: For your kind infor-nation, the Tamil Nadu has opposed but still the Central Government has asked for land for Navodaya Vidyalaya there.

KAMALENDU BHATTA-SHRI CHARJEE: Thank you for enlight-

ig me. Madam, I cannot resist the temptation of quoting Pt. Jawaharlal Nehru here and you know, to quote Oscar "the best way to

st temptation is to yeild to it." I an no man of wisdom. I am only a person who has dabbled in public affairs for recently half a century and learnt something from them . I what, I have learnt: "mostly how wise men often behave in a very foolish manner". That

thought makes me often doubt my own wisdom. I question myself, am I

••it? My Communist freinds never

; this thing fro n themselves—are they right beacause there are two

sons in the world who never commit any mistakes. One is God above

I the other is Communist below, rhey never commit any mistake. [Interruption]

SHRI NIRMAL CHATTERJEE:

Let me inform you that a question 1 s put to Karl Marx-What is your motto and he answered to. doubt.

THE MINISTER OF STATE DEPARTMENT ΙN PARLIAMENTARY **AFFAIRS** (RAJYA SABHA) ^SHRI SITARAM KESRI): Doubt creates doubt.

SHRI NIRMAL CHATTERJEE: I discover that you do not have doubts either about the Prime Minister or about the President of your party.

SHRI KAMALENDU BHATTA-CHARJEE: Now my Communist freinds regard education as a sort of standardised menu, friedin Gommunist nist vanaspati to be just served to the students. Anyway it is their own judgment. Let them decide their own way.

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SHRI SUKOMAL SEN (West Bengal): You do not know anything.

NEPALDEV CHARJEE : You have mi stood the whole thing.

SHRI KAMALENDU BHATTA-CHARJEE: Many of the Members who spoke before me have said that a majority of the people are opposing these ideas of "Navodaya Vidyalayas", the curriculam, etc. I think their assesment is not really correct.

So far as higher education is concerned, so far as university edu cation is concerned, I would like to make a request to the Minister for Resources Development that there is a demand for the set ting up of a Central University in the district of G id he might give his pointed attention to this aspect so that a Central University may come up

In the education policy, specific mention has been made for giving special training to the heads of in tutions and to the teachers. But one aspect we should not ignore, which is a very Very positive aspect. I have been a teacher 16 years myself and we always forget that aspect That aspect is, there must be special training for hostel superintendents. In this policy, there is a clear indication about the setting up of hostels for girls, Scheduled Castes and Scheduled Tribes. Now in the hostels what is going on? There is a peculiar pseudo civilisation there is a peculiar new five-star culture. And the result of that newrich five-star culture is ragging and ragging is responsible for blighting the future

of many brilliant students. So special training should be imparted to hostel superintender.ts so that he is properly equipped to deal with such situtations.

VICE-CHAIRMAN THE [DR. (SHRIMATI) SAROJINI MAHISHI]: I request you to conclude.

SHRI KAMALENDU **BHATTA** CHARJEE: I am just concluding. In this policy, the hon. Minister promising better career oppor tunities for teachers. a11 the would appeal, through you, Madam to the hon. Minister Human Resources Development that the teachers should always get a better deal. We are always talking in terms of their responsibilities. We are always taking in terms of their duties. But we never sive them what they really deserve. There should be better pay scales for them, better career opportunities for them. There is a pedagogue in my town and he says in his peculiar style of English: "a Teacher not to daughter give; overseer to give; overseer to up-money". It means, no parent is willing to give his daughter in ma-age to a teacher, but he is prepared to marry his daughter to an overseer because an overseer gets "up-money" which means extra money. Once a student asked his teacher "what is the English word For safedi ?" And the mischievous teacher said, "The English word for Safedi is lim>wash." The guardian of the student was nearby and he told the teacher, "you are not teaching properly." The teacher said "For ten rupees a month, why should I say white-wash? Limev\ will do. If you pay me more salary, I can tell him what is white-wash and what is limewash." So we should do something positive for improving the living standards of the teachers by giving a better deal to the teachers.

Madam, I conclude saying that this Education Policy is rightly in line with the dream of Jawaharlal Nehru. He said. 380 RS-10

"The aim of scientific progress should be a fusion between ancient Indian thought based on the spiritual approach and modern scientific endeavour based on experimentation in search of truth". If we pursue this Education Policy with right vigour that it deseives, we can improve ourselves in the field of scientific achievement, we will have a fusion of our values in the older values of India and we shall achieve unity in diversity, we shall be doing true Justice to the cultural mazaic of India. With these words I support this Policy

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श्री राम नरेश काशवाहा : माननीय उप-सभाध्यक्ष महोदया, मैं आपका आभारी ह कि आपने मझे बोलने का रुमय दिया । सबसे पहले मको मानव संसाधन मंत्रालय पर ही आपत्ति है। शिक्षा के लिए मनष्य साध्य हैन कि साधन । मन्ष्य के लिए शिक्षा है न कि शिक्षा के लिए मनप्य है। आपने उसका संसाधन बना दिया, इस पर मझे घोर आपरित है । एक मनस्मति थी जिसमें शद के अतिरिक्त सब को पढ़ने का अधिकार था। अब जो यह राजीव स्मति आई है, यह मनुस्मृति का नवीन संस्करण है। इसमें गरीव के लिए पढने का अधिकार नहीं होगा । इस परी शिक्षा नीति में कहीं भी भाषा नीति का कहीं स्पष्ट उल्लेख नहीं है। किस भाषा में शिक्षा दी जाएगी, इसका कोई जिक नहीं है। जब तक भाषा पर आपका निर्णय साफ नहीं होगा तब तक कोई शिक्षा नीति सफल नहीं हो सकती है। कई जगहों पर जापने भारतीय संस्कृति और भारतीयता का उल्लेख किया है और भारतीय कला और साहित्य का भी जिक है। लेकिन में पूछना चाहता हूं कि बिना मातृभाषा और बिना राष्ट्रभाषा के आप शिक्षा नीति की कल्पना कौसे कर सकते हैं। लार्ड मैकाले ने कहा था कि अगर हिन्द स्तान को शारीरिक रूप से नहीं मानसिक रूप से गुलाम बनाना है तो अंग्रेजी में इनको शिक्षा देनी चाहिए ताकि अंग्रेजी संस्कृति इनकी नस-नस में भर जाय । आपने जो नई शिक्षा नीति बनाई है उसमें आपने भारतीयता के लिए क्या उपाय किया है ? जब अपकी अपनी भाष!

श्री राम नरेश क् शवाहा।

में शिक्षा नहीं होगी तो आप सार देश को. सभी लोगों को, शिक्षित करने का दावा नहीं कर सकते हैं। मैं आपसे निवेदन करना चाहता हा कि देश में पिछले 40 वर्षों से आपकी सरकार है। इसमें हम अन्तरिम सरकार को भी लेलेते हैं। तब से अब तक 40 वर्ष हो गये हैं। दस वर्षों तक संविधान लाग होने की बाद सब को शिक्षा देने का प्रावधान था और यह कहा गया था कि 15 वर्ष तक के सभी बच्चों को अनिवार्य शिक्षा और प्राथमिक शिक्षा दी जाएगी । इन 40 वर्षों में क्या जापने सब को शिक्षित करने का कोई प्रयास किया है ? आप अभी तक यही निर्णय नहीं कर पाये हैं कि आप किस भाषा में शिक्षा देंगे। इतना ही नहीं. आप राज भारतीयता और भारतीय संस्कृति की दहाइं देते हैं। लेकिन संघ लोक सेवा आयोग में आपने अंग्रेजी अनिवार्य बना कर रखी है । क्या आप मात्भाषा, राष्ट्रभाषा और एक अन्तर्पान्तीय भाषा को त्रिभाषी फार्म ले के अनसार उसमें रख रहे हैं ? आपने इसमें अंग्रेजी जबर्दस्ती क्यों रखी हुई है ? कई प्रदोशों में तो अंग्रेजी अनिवार्य भी नहीं है । वहां के छात्र अखिल भारतीय सेवाओं में कौसे आएंगे। मैं उस वक्त बहुत द:सी था जब हमारे मित्र श्री मोहनरंगम जी कह रहे थे कि अंग्रेजी भाषा अच्छी है । उन्होंने कहा कि हम हिन्दी कभी बर्दास्त नहीं करेंगे, हम हिन्दी को कभी लादने नहीं देंगे। ठीक है, उनके उत्पर हम हिन्दी नहीं लादेंगे लेकिन जाप भी भारत के किसी नागरिक के उतार अंग्रेजी न लाद । मैं यह कहना चाहता हां कि क्या वे बता सकते हैं कि तमिलनाड में कितने प्रतिशत लोग अंग्रेजी सम्भते हैं ?

श्री कल्पनाथ राय: एक प्रतिशत लोग ।

श्री राम नर के क अवाहा : तिमलनाड के दहातों में क्या वे अंग्रेजी में भाषण कर सकते हैं ? लेकिन अभी तकरार बढ़ाने से कोई फायदा नहीं क्योंकि आप स्वयं इस और आंख मीच चके हैं । एक बाठ में कहना चाहता हूं कि आप एक बहुत खतरनाक बात करने पा रहें हैं । लार्ड मैकाले की जो शिक्षा नीति हैं उसको बदलने के लिये एक शब्द भी अपने कहीं नहीं लिखा । ठीक हैं, आप हिन्दी न लाद किसी पर लेकिन अंग्रेजी भी

किसी पर लादने का किसी को कोई अधिकार नहीं है, यह मैं आप से कहना चाहता हूं। यह एक अलगाववादी प्रवृति है जिसके चलते देश में और विदेश में नाना प्रकार की समस्यायों पैदा हो रही हैं, मैं यहां उनका जिक करना नहीं चाहता मैं हल्ला नहीं मचाना चाहता मैं भगड़ा नहीं करना चाहता। म अाप से निवंदन करना चाहता हूं कि आज आप बतायों कि देश में किस तरह की शिक्षा है। हम बब छोटे थे, आजादी की लडाई जब हम लड़ते थे तो 1942 में उस समय देवरिया जिला, जो उस समय गोरखपर जिले में था तो मान्यवर उस समय गोरखपर में केवल एक स्कूल अंग्रेजी माध्यम का था और वह भी इंसाइयों का था। लेकिन आजादी के बाद आपने अंग्रेजी को इतना प्रश्रय दिया कि शायद ही हिन्द स्तान में 5 हजार की आबादी का कोई गांव हो जिसमें अंग्रेजी माध्यम का स्कुल न चलता हो । आप इस दंश को क्या बनाना चाहते हैं ? इस संसद में कभी कभी हम मजाक करते हैं कि अंग्रेजी नहीं बोलोगे तो मंत्री करेंसे दनोगे । कीवल मंत्री बनने के लिये और असबार में अपना नाम छपने के लिये हिन्दी प्रदेशों के सदस्य, हिन्दी जानने वाले लोग अंग्रेजी में बोलते हैं और यह पता ही नहीं चलता कल्पनाथ राय जी भले ही हिन्दी में बोलें, लेकिन मैं आपसे कहना चाहता हुं कि इस सदन में हिन्दी जानते हुए भी ये लोग हिन्दी में नहीं बोलते हैं। अगर कोई अनजान आदमी इसे देखे तो वह समभागा कि यह हिन्द स्तान की पार्लियामें टरहों बल्कि इंग्लैंड की पार्लियामेन्ट हैं। मान्यवर, दो तरह के स्कल है। एक तरह के स्कल वेहैं जहां ब्लैकलोर्डनहीं है। ब्लैकबोर्ड अभियान चलायों में तो पेड नहीं है जिसकी छाया में लडको पढ़ सका। स्काल भवन नहीं हैं, टाट नहीं है। अगर टाट है तो स्कल नहीं है, स्कूल हैं तो ब्लैकबोर्ड नहीं है, अगर बलैक बोर्ड है तो मास्टर नहीं है और अगर मास्टर है तो कुसी नहीं है। दूसरी ओर वे स्काल ही जहां बैठने के लिये कासी होती है, लडके कर्सियों पर बैठकर पढ़ते हैं। जो लड़के बोरी पर बैठ कर पढ़ते हैं उनकी किस्मत में बोरी लिख दी जाती है और दे बोरी उठाते हैं और जो लड़कों कासी पर बैठा करते हैं उनके पीछे कासी चिपक

जाती है और बे शासन चलाते हैं। अब अप नवादय विद्यालय खोलने जा रहे हैं। सैन्ट्रल स्कूल में किन लोगों के बच्चे भती होते हैं ? मिनिस्टरों के बच्चे, बड़े बड़े जाफिसरों के लड़के, सरकारी कर्मचारियों के बच्चे, एस. पी. और एम. एल. एज. के लड़के बार जो एम पी., एम एल एज की सिफारिश लेकर आते हैं उनके बच्चे पढ़ते हैं। तो मैं जानना चाहता हूं कि क्या इन नवादय स्कूलों में दूसरे लोगों की भती होंगी ? वहां पर किसकी भतीं होगी ? क्या उसमें कोई गांव का गरीब लड़का पढ़ेगा, गवंड भाव का जादमी पढ़ेगा? नहीं पढ़ेगा । आप एक तरह का पड़्यंत्र चला रहे हैं। पहले कोवल शुद्र को ही पढ़ने की मनाही थी लेकिन राजीव स्मति में चाह वह बाह्मण हो, भंगी हो, अगर वह गांव का रहने वाला है, गरीब है वह पढ़ नहीं सकता। जाप अपने शासन को चलाने के लिए जिस तरह से अंग्रेजों से अपना शासन चलाने के लिए हर जिले में अंग्रेजी का एक विद्यालय खोला था आप उसी तरह नवादय विद्यालय खाल रहे हैं, सेन्ट्रल स्कूल चला रहे हैं ताकि आपका क्लक मिल जायें, आपको आफिसर मिल जायें और सारा देश जाये भाड में। आज जो सेन्ट्ल स्कल से निकलेगा, नवादित स्कलॉ से निकलेगा, दून स्कूल से निकलेगा वह जवाहरलाल नेहरू यनिवर्सिटी में जायेंगा और आफिसर बनेगा और देश का शासन चलायंगा और वाकी गांव के लड़के जो छोटे छोटे डिग्री कालेज हैं वहां पढ़ेंगे, बी. एच. यू. में पढ़ेंगे, अलीगढ़ में पढ़ेगे, नकल करेंगे और पास होंगे और एम. ए. करने की बाद चप्पल चटकाते फिरते, सड़क नापते रहेंगे क्योंकि उनको मेरिट तो आएगी नहीं। नौकरशाही, पंजीशाही और नेताशाही ये तीनों मिलकर नकल करवा रहे हैं। तािक गांव की शिक्षा इतनी चौपट हो जाए कि वहां के लडके मेरिट में न जाने पाएं और इन के लड़के फौसी स्कालों में, सेन्ट्ल स्कालों मे, माडल स्कलों में पढ़ कर के मेरिट में आएगे और शासन चलाएंगे और बाकी सार देश की लडके चाहे जहां जाएं । यह शिक्षा जाप चलाने जा रहे हैं। आपके सामने कोई द्योष्ट है क्या ? कोई द्याप्ट है देश को और गांव को बनाने की ? आप कम्प्यूटर से पढ़ायें गे। कम्प्यटर से पढ़ायें गे, रेडिया

Resolution on

संपढ़ायंगे, और दूरदर्शन से पढ़ायंगे। रिडियो और दुरदर्शन क्या कर रहे हैं आज कल? 10 वर्ष के लड़के भी सीख गय है कि पित और पत्नी का क्या सम्बन्ध होता है। मैं आपसे यह जानना चाहता हूं कि रेडियां और द्रदर्शन पर जो दश्य दिखाए जाते हैं उस में कितनी भारतीयता है। भारत में हमेशा प्रेम विश्वासघात पर पलता रहा, यहां राह चलते अंकर लगने पर प्रेम हो जाता है। कौनसी संस्कृति आप पढ़ा रहे हैं ? क्या पढ़ाने जा रहे हैं ? इस देश के दरदर्शन और रोडियो पर जो रोडियो और द्रदर्शन स्वयं हिन्द्स्तानी नहीं है एक भी भारतीय संस्कृति को कोई चीज दिखाने में आप असमर्थ है। हर चीज खराब करके माडर्नाइज कर के अपनी समभ से दिखाते हैं जिसमें भारतीयता का कोई पट नहीं होता । अब आप शिक्षा दंगे, विद्यालय है नहीं कहां लगाएगे दूरदर्शन का? आप क्या पेड़ पर लगाएंगे, किस स्कल में लगाएंगे ? आपके पास बिजली नहीं है। इसमें यह लिखा है कि आप इसको साँर उर्ज़ा से चलाएंगे, बैटरों से चलाएंगे। वह भी देख लेंगे कि आप कितनी बैटरियां लगाते हैं और कितनी सौर जर्जा चलाते हैं। यह भी कहा गया है कि हम व्यक्तिगत भागीदार करेंगे, लोगों से चंदा मार्गेगे। अंग्रेजों के जमाने में लोग स्कल सोलते थे और उनको मान्यता मिलती थी लेकिन आपके षड्यंत्र से वह भी नहीं होगा। जो राष्ट्रीयकरण की चाल चलाई है। जब बड़े लोग स्काल खोलते थे तो अपने साले बहनोई को चाहे नालायक ही हो मास्टर बनाते थे और जब गरीब लोग स्कूल खोलने लगे तो शिक्षा आयोग बनवा-कर उनके स्काली में भी भरती करेंगे, मास्टर वे रहा नहीं सकते, कोई काम नहीं कर सकते, प्रशासन में दखल नहीं दे सकते हैं तो काहे को कोई स्कल सोलेगा ? क्यों आपको चंदा देगा ? यह भी आप एक फ्रांड करने जा रही हैं और कुछ नहीं करने जा रहे हैं। इतना ही नहीं जब तक आप ब्नियादी शिका पर जोर नहीं देगे अनिवार्य प्राथमिक शिक्षा नहीं कर में और अनिवार्य तब आप कर पाएंगे जब कि एक बच्चे के गां-वाप की आर्थिक स्थिति इस लायक हो कि वह खुद भी सा सके और बच्चों को भी खिला सके। जिसको घर में दाना नहीं है वह बकरी चरा कर बाना पसंद करेगा पहना पसंद नहीं

श्रि राम नरश कुशवाहा।

करेगा। याता परा परा खर्च आप दं तब बच्चे पर्हो। अनिवार्य रूप से बालाश्रम थी अनिवार्य शिक्षा चाहे आप कछ भी बकते रहें लेकिन न तो बालाश्रम बन्द होगा और न अनिवार्य शिक्षा कर पायोंगे। अभी तो आपका मन ही नहीं है। मन तो कुछ करने का नहीं है लेकिन तमाम लक्फाजी करते चले जा रहे हैं। (व्यवधान) आप सर्टिंफिकेट बत्म करने जा रहें हैं। सर्टिं-फिकट खत्म कर के तमाम मन्त्रियों के अफसरों के नालायक लड़कों को आप रखेंगे। इसके अलावा कुछ नहीं कर्गे। शिक्षा में इतना भृष्टाचार है । वाइस चांसलर, राज्य-पाल और मस्य मन्त्री तक कसे हुए हैं हो, कोई भाई का लाल हमें बता दो जिस बिरा-दरी का या जिस लडको का बाइस चांसलर नहीं है, हौड आफ दी डिपार्टमेंट नहीं ही या उसका रिश्तेदार नहीं है, चहता या चहती नहीं है तो कोई युनीवर्सिटी टाप कर के रहा है ? कहां है मौरिट आपका। उसी तरह जब आपको लडको मेरिट में नहीं आएंगे तक आप कहाँगे कि सर्टिफिकेट की क्या जरूरत है। यह बड़ा लायक है (सम्भ की घंटी) आपने जो जो जाल बिछा रहा है मंडम समय आप देते तो मैं सब खोल करके रसता लेकन आप घंटी बजा रही है। मैं अपका आभारी हूं कि आपने मुझे इतना रुमय दिया लेकिन में आपसे एक बात और कह कर अपनी बात समाप्ता करूंगा।

भारत के संविधान में हैं कि राष्ट्रभाषा की प्रगति की जानकारी करने के लिए राष्ट्र-पति हर 10वें वर्ष पर एक आयोग नियक्त करेंगे और वह देश में राष्ट्रभाषा का कितना विकास हाजा है कितना काम होता है इसकी छानबीन करोगा। सीवधान के लाग् होने के 35 वर्ष के बाद भी एक भी आयोग नहीं बना । क्यों नहीं बना ? बहस भी नहीं हो पाती है ?क्यों ? इसलिए कि बाप डरते हैं राष्ट्रभाषा का नाम लेने से भी । माननीया, इससे काम नहीं चलेगा। मेरा आपसे नम् निबंदन है कि अगर हिन्दास्तान को हिन्दा-स्तान रहना है, अगर हिन्द्स्तान को एक रहना है, अयर हिन्दास्तान में गरीबों को राज में हिस्सेदारी देनी है, नक्सलपंथ और बातंकवाद को रोकना है तो गरीबों के लिए नौकरियों का रास्ता खोलना पड़िंगा और बह

रास्ता बिना मातृभाषा में शिक्षा के नहीं खुलेगा और अगर यह नहीं खुलेगा तो याद रिसए इस देश में अहिसक और हिंसक दोनों तरह की अन्ति की तैयारी हो रही हैं ... (समय को घंटी)

उपसभाध्यक्ष [डा. (श्रीमती) सरोजनी महिजी] अप समान्त करिये।

श्री राम नरेश कृशवाहा : आप एसा न समभी कि पंजाब का मसला जलग है, वासाम का मसला अलग है, बिहार का नक्सलपंथ जलग है, दक्षिण भारत का मसला बलम है, आंध्र प्रदेश का मसला अलग है, बहुत गहराई में जायेंगे तो सारी मसले एक पायेंगे और कोई भी नेता या नेतृत्व करने वाला मिल जाये तो वह सकक्ज कांति से अपको उलट देगा। अगर आप गरीबों की मांगों की उनकी हकों की रक्षा करगेतव ऐसा नहीं होगा और आप अभी एसा नहीं कर रहें हैं। आप अब से मन बनाइये। हम गांधी, लाहिया और जयप्रकाश नारायण जी के अनुयायी ह किसी भी की गत पर देश में हिसा नहीं पनपने देना चाहते हैं।

इ दिरा जी भी कहती थी कि अगर गरीबाँ को हक नहीं मिला, गरीबी नहीं सिदी तो खुली कांति हा जायेगी । तो मैं समकता ह कि भावी खतर को समक्रकर मात्रभाषा म शिक्षा वीजिए। गांवों के गरीब लोगों को नौकरियों में, बड़ी नौकरियों में आने का रास्ता खोतिए, तब कान्न का वर्थ लगाने वालों को उनके मताबिक कानन का अर्थ मिलेगा, तब गरीबों की रक्षा होगी। आपके भाषण दोने से आपकों कान्न बना दोने से कभी भी गरीबों को रक्षानहीं होगी। इसलिए सबसे पहले अगर आप कछ करना चाहते ही देश में तो एक तरह की शिक्षा सभी लोगों को दोने का प्रबंध की जिए और साथ ही साथ मात्रभाषा में और राष्ट्रभाषा में शिक्षा दोने का प्रबंध कीजिए और लोक सेवा आयोग से अंग्रेजी निकालकर भारतीय भाषाओं को रिखये। अंग्रेजी रखनी हैं तो विकल्प के रूप में रिखए । इन्हीं चंद शब्दों के साथ म आएसे विदा लेता हुं।

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra) : Madam Vies - Chairman, I rise to support this Resolution which has

been moved by our hon. learned friend, Shri P.V. Narasimha Rao, our Minister for Human Resource. Madam, this Draft National Policy on Education, 1986, is an excellent draft, and what(ve r de ficie ncie s we had in the past have now been removed through this Draft, and very thoughtful and very high consideration is given for the fie Id of education in the rural India.

Madam, some time back, I was reading in the newspape r, the 'Time s of India' an article that India is divide d into two parts one is the rich India and the othe r is the poor India. I do not agree with that. Actually, I feel that India is divide d into two parts, one is lite rate India and the other is the illiterate India because about 45 per cent of our population is literate; and about 55 pr cent or more is illiterate. Actually, our Congress Government has done a lot after ind'pendence If we go back to 1947, we can very well find out that not more than 5 crore people were literate in our country. But today, when we go through that data, we will find that about 32 crore's of the people are educated. That is the greatest achievement of our Government after its educational planning and after its for* sight towards the national developme nt

Madam, education is the basic need of human civilization. If there is no education, there would not be any life, not there would be any civilized life. And from that point of view, we want to bridge: the gap be twee n the literate India and the illiterate India by this Draft which has been brought before this House. In this Draft, there are very good features. I have gone through this Draft. I would also like to point out what the deficiencies are in this Draft.

Madam, since the adoption of the 1968 policy there has been considerableexpansion educational in throughout facilities the country More levels. than

go per cent of the country's rural population is now having schooling facilities within a radius of one Kilomc tre. Forme lry, we had accepte d the course 10+2+2. Now that course is be ing modified to form 5+3+2 and th<n +2 and +3, like this. So, it has been we 11 thought out that education in India stands at the cross-roads today, because the normal e xpansion at the c xisting pace and the nature of improve me nt cannot mee t the needs of the situation.

Madam, while explaining the essence a .d roll of education it has been < rated that our national precep-ticn of education is essential for all. This. is even to our all round develop-me nt, mate rial and spiritual. Madam, so far we are having 150 universities and nine thousand colleges and as far as my knowledge gots the r are about 100 million students taking education in different schools and colleges and universities It is the greatest achieve ment. But even then we have to see where education has not re ache d ve t b< cause eve n today because of poverty large masses live below the poverty line and they are unable to send their childre n to schools and for that it has been decided that for every village, within a radius of one kilome tre of the are a we are having a school of at least two rooms and in these two rooms we will have two teachers and one of the teachers will be a women. For the first time in the history of Indian education, the women is being given social justice-be cause by such a provision there is great potential for the employment of women in schools. Actually, Madam, education is the job of ladies. When a child is born in a home, the first teacher of that child is the mother and the second is the father. Unless tin mother is educated the child cannot develop properly. So, that is the condition in our society today. Madam, as such educational equality has been given. It is very important. Education will be use d as an agent of basic change in the status of women. In

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Jadhav], order to neutralise the accumulate d distortions of the past, will be well-conce ive d plans for the development of worn* n in which the ducational system will play a national interventionist role in improvement of women. There will be rtdesigned curriculum and reorientation of teachers with de.ci-sion-makirs. administrators and the active involve meont of the ducational institutions. This will play a vital role and through social ngim e ring the status of women will be protected as various courses and educational through institutions they will be encouraged to take up active programme to further women's development. Madam, it has been said on page 6 at 4.2 that education will be used as an agent of basic change in the status of As our beloved leader Shri women Raiiv Gandhi has said and it is also mentioned in our manifesto we will bring about the new educational policy. Madam, we have already brought out the new economic policy Now, we are going to put in this Parliame nt the new educational policy, i.e., educational justice for all. It did not remain the monopoly of certain handful of people of the society. The education is being socialist d. I must say tb at nationalisation of education is taking place by presenting this Draft policy Paper in Parliame nt. For the education Scheduled Castes and Scheduled Tribes a very important statement is given that there will be pre-matric scholarship scheme for the children of the families engaged occupations such in scavenging, flaying and tanning to be made applicable from class 1 onwards. All children of such families, regardless of incomes, will be covered by this scheme and time-bound programmes targetted on them will be undertaken. This is the most backward layer of the society. These Scheduled Caste and Scheduled Tribe people are the ones who are engaged in a very low type of tanning

and all these things and for tli*m the guarantee of e ducation is give n.

So, Madam, as has been mention d, the whole nation must pledge itself to the eradication of illiteracy, particularly in the 15 to 35 age-group.

6.00 P.M.

The Central and State Governments, parties political and their mass organisations, the mass media and educational institutions must commit themselves to mass literacy programmes of diverse nature. It will also have to involev on a large scale teachers, students, youth, voluntary agencies, employers etc. Concerted efforts will be made to harness various research agencies to improve the pedagogical aspects of adults of literacy. The mass literacy programme would include, in addition to literacy, functional knowledge skills, and also awareness among and learners about the socioeconomic reality and the possibility to change and improve it. So, above the age of 15 to 35 this guarantee is given. While we speak of modernising our country and taking it to 21st century, audio-visual education, education through television and radio and education through computers is not being made available except in some States and Central schools. It is not available in various parts of rural India and its importance has now been realised. It is the role of youth which should be given importance to. I would suggest inclusion of these programmers. In the draft policy it has also been stated about National Service Scheme, NCC, physical education etc. I would suggest that alongwith NCC etc., physical education should also be made compulsory in all schools and right from primary to college stage, NCC-trained teachers should be appointed to impart physical education.

I would like to raise some points. Thrust of national educational policy has already been given in this draf

We have made a commitment on it. I would request the hon. Minister to see how much of national income is spent on education: It is actually 6 per cent of the national income that should be spent on education. If we take the figures of the Central Budget, it is of course there but you take the figure sof Maharashtra. Out of the budget of Rs. 6000 crores for the development of Maharashtra, only Rs. 1200 crores are being spent on education which is about 9 to 10 per cent - both Central as well as State budgets inclusive. I would say that more stress should be given on spending on education.

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Then, about 50 universities and 5000 colleges have become a place of playing politics. There are students and teachers who do not care for the academic standards but are more interested in politics. I would suggest that politics from educational institutions should be completely rooted out. This is very important and should be included in this draft.

Another point is about corruption in corruption educational institutions, examinations. corruption in marking. Members from the opposition Many hon. and also from the Treasury Benches have There have been marks raised this point. scandals. There have been cases where students do not appear for the examination and yes, being a relative of some university professor or the vice-chancellor, green signal is given and they get a degree. Students go to the teacher and pay some money and manage to get high marks to enable themselves to get admission into medical or engineering schools. These are the evils which must be rooted out.

Then about teachers' orientation programme, a mention has been made in the draft. I must say that our 70 per cent of population is engaged in agriculture and 30 per cent in the industry. Even though, subject of agriculture is there from sandard 8 to 10. I would suggest that agriculture, industry and environment — these three subjects— should be included in our syllabi from primary stage upto the college education stage. Agriculture is a very important sector where we can give employment to a very large number of people. Similarly, industry is also important. profession. This is another important Therefore, I would request the hon. Minister to give sufficient importance to industry, agriculture as well a environmental education.

SHRI NIRMAL CHATTERJEE Social forestry.

SHRI VITHALRAO **MADHAVRAO JADHAV** I am coming to that. Environmental education includes social forestry also. Another thing is.

VICE-CHAIRMAN [DR. (SHRIMATI) SAROJINI MAHISHI] Please conclude.

SHRI VITHALRAO MADHAV RAO JADHAV: I will take only two minutes. it is not possible to include the subject of agriculture from first standard to tenth standard, I would like to suggest to the hon. Minister that at least one agriculture college and one veterinary college should be there in every district and at least five to ten agriculture schools should be there in every block so that students coming from the rural areas will be able to learn this subject which is important from the point of view of their day-to-day life.

Another important thing is, the library movement. This has been mentioned in this document also. They are going to start this library movement on a large scale. This should be made compulsory. Every village which has a primary school should have one library, small

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[Shri Vithalrao Madhavrao Jadnav] library. Also, animal husbandry, social forestry and the awareness of the non-conventional sources of energy should be taught to the students in the schools. Tree plantation and their protection should also be included; this should b i made mass movement. Madam, these are some of my suggestions. I congratulate the hon. Minister that he has brought out a very good draft national policy on education. I hope, this will be sincerely implemented. For the effective implementation of this policy. I suggest that there should be some supervisory organisation both at the Central and State levels. We should see that the policy which is brought forward by the Government of India, so specially for the benefit of the rural masses in this country, the policy which is approved by Parliament is properly implemented. Thank you.

THE VICE-CHAIRMAN [DR. (SHRIMATI) SAROJINI MAHIS-SHI] : Shri Rafique Alam. (Interruptions)

SHRI NIRMAL CHATTERJEE:

Madam, two days have been alloted for the debate. There is no point in sitting beyond six.

SHRI SITARAM KESRI: Eight hours have been allotted for the debate. . (Interruptions)

SHRI DIPEN GHOSH: You wanted one day. We gave two days.

SHRI NIRMAL CHATTERJEE: I think, we should adjourn now.

SHRI SITARAM KESRI: Whatever you decide, I agree.

SHRI NIRMAL CHATTERJEE: He can just start and continue tomorrow.

SHRI SITARAM KESRI : He will take only a few minutes.

SHRI NIRMAL CHATTERJEE: Nc.

SHRI DIPEN GHOSH: Do not be unfair to him.

SHRI NIRMAL CHATTERJEE: Let him start and continue tomorrow. Otherwise, if you ask him to take only a few minutes, he will not be able to cover all the points.

THE VICE-CHAIRMAN (SHRIMATI) SAROJINI MAHISHI]: All right. Shri Rafique Alam please.

श्री रफीक आलम (बिहार) : उपसभाध्यक्ष महोदय, पहले तो मैं हमारे महबय प्राइम-रिमनिस्टर श्री राजीवगांशी जी और हमार हम्मन रिसोसॅंज डवलपमेंट मिनिस्टर, को दिनी प्राप्तकवाद रेता हु कि उन्होंने यह डाल्ट नेशनल पालिसी एज्केशन पर दिया है हम लोगों को और आज इस पर यहां वहस रही है।

سبها پتی مہودیہ - پہلے تو همارے محدوب پرائم ملستر شرمی راجهو الادهي جي اور هارے منسلر ههوس رسورسيز ديوليمات کو دار مدارکهاد دیتا هن - که انهون يه درافك المشفل بالمسى ايجوكمشور يو ديا هے - هم لوگوں كو اس پریهان بعصف هو رهی

VICE CHAIRMAN (SHRIMATI) SAROJINI MAHISHI]: You can continue tomorrow. The House is now adjourned til 11 A.M. tomorrow.

> The House then adjourned at nine minutes past six of the clock till eleven of the clock on Tuesday, the 13th May, 1986.

■jJjTransliteration in Arabic Script.